

IN THE HIGH COURT OF JUDICATURE AT PATNA
Letters Patent Appeal No.301 of 2021

In
Civil Writ Jurisdiction Case No.16675 of 2018

1. Abhilasha Sinha Daughter of Shiv Kumar Sinha Resident of East Kannulal Road, Mithapur, B Area, P.S. Jakkanpur, District- Patna.
2. Namita Narayan Daughter of Badri Narayan Resident of Vill and Post IAS Colony, Kidwaipuri, P.S. - S.K. Nagar, Distt- Patna.
3. Anju Kumari Daughter of - Raghav Prasad Resident of Vill and P.O. - Akhouni, P.S. - Daudnagar, District- Aurangabad, Bihar.
4. Jay Prakash Son of Bijendra Sharma Resident of - At - Birla Colony, P.O. and P.S. - Phulwari Sharif, District- Patna, Bihar.
5. Arti Kumari Daughter of Ram Ekbal Choudhary Resident of -Flat No. 305 A, Swawlambi Residency, Daud Bigha Bahadurpur Housing Colony, P.S. - Agamkuan, District- Patna, Bihar.
6. Bandana Kumari Daughter of Shiveshwari Nandan Sinha Resident of - A-94, Birla Colony Phulwarisharif, District- Patna, Bihar.
7. Vikash Vardhan Bharti Son of Bachcha Bharti Resident of - Vill - Nagai, P.O. Chainpur, P.S. - Siswan, District- Siwan, Bihar.
8. Sanjeev Kumar Son of Ram Sakal Singh Resident of - Vill - Chak Mahmad, Ward No. - 01, Near Jogi Asthan P.O. and P.S. Desari, District- Vaishali, Bihar.
9. Sujit Kumar Son of - Ayodhya Prasad Resident of - Vill - Kashipur, P.O. - Bidupur (R.S), P.S. - Rajapakar, District- Vaishali, Bihar.
10. Abhay Kumar Singh Son of Baleshwar Prasad Singh Resident of - South Veer Kunwar Singh Colony, P.S. - Hajipur, District- Vaishali, Bihar.
11. Vijay Shree Daughter of - Sri Manohar Lal Resident of - At- Meera Madhav Kunj, P.O. and Vill Dhanaut, P.S. - Rupaspur, District- Patna, Bihar.
12. Kamla Singh Son of Ramjas Rai Resident of - Vill and P.O. - Pandura, P.S. - Sandesh, District- Bhojpur, Bihar.
13. Madhu Bala Daughter of Umesh Prasad Singh Resident of House No. -47, Ambedkar Path, Mohanpur, P.O. and P.S. - Shastrinagar, District- Patna, Bihar.
14. Md. Merajul Abedin Son of Md. Zainul Abedin Resident of - Vill and P.O. - Ugawan, P.S. - Asthawan, District- Nalanda, Bihar.
15. Rajeev Kumar Son of Keshav Prasad Resident of - Vill and P.O. - Takiya Bazar, Ward No. - 03, P.S. - Sasaram, District- Rohtas, Bihar.
16. Baleshwar Nath Pandey Son of Swami Nath Pandey Resident of At - Sai Mandir, Jhalwa Chak, Dadanpur, P.O. - P.S. - Dhumanganj, District- Allahabad, U.P.
17. Smita Sinha Daughter of - Krishna Ballav Prasad Sinha Resident of - Rakesh Bhawanm Bhabha Colony, Bhabha School, Hanuman Nagar, Kankarbag, P.S. - Patrakar Nagar, District- Patna, Bihar.
18. Ramashankar Prasad Son of Nand Lal Ram Resident of - Vill Chhato, P.O.



- and P.S. - Tetrawan, District- Nalanda, Bihar.
19. Kumari Jyoti Kiran Wife of Amitabh Bharti Resident of - Vill - Neemthu, P.O. - Neemthu, P.S. - Neemchak Bathani, District- Gaya, Bihar.
 20. Nisha Yadav Daughter of Rajendra Prasad Yadav Resident of - Vill- Pipree, P.O. - Barthara Kala, P.S. - Chandauli, District- Chandauli, U.P
 21. Niraj Kumar Maurya Son of Shiv Prasad Singh Resident of - Vill - Karigawn, P.O. - Bhatti, P.S. Mohania, District- Kaimur, Bihar.
 22. Amar Nath Singh Son of Hira Lal Singh Resident of - Vill - Bharakhra, P.O. - Kakariya, P.S. - Dhansoi, District- Buxar, Bihar.
 23. Gyan Prakash Tiwari Son of Shivmoorat Tiwari Resident of - Vill - Nauli, P.O. Torwa, P.S. - Dhanapur, District- Chandauli, U.P.
 24. Dr. Purnima Pandey Daughter of - Jai Prakash Pandey Resident of - Vill and P.O. Ramnagar, P.S. - Ramnagar, District- Varanasi, U.P.
 25. Sanjay Kumar Rai Son of Late Nand Kishore Rai Resident of - Vill and P.O. Parsa, P.S. Mohammadabad, District- Gazipur U.P.
 26. Dr. Ajai Kumar Shukla Son of - Braj Bhushan Shukla Resident of - Vill - Bilauri, P.O. Ramgarh, P.S. - Pannuganj, District- Sonebhadra, U.P.
 27. Ganesh Prasad Saw Son of - Dhaneshwar Prasad Saw Resident of - Near axmi Ran Kirana Store, Telipara, Hirapur, P.S. - Dhanbad, District- Dhanbad, Jharkhand
 28. Nidhi Neenam Wife of - Bhupendra Prasad Bhuwan Resident of - H.No. - 499, Abhishek Eideco Colony, Raibareli Road, P.S. - Lucknow, District- Lucknow, U.P.
 29. Rohit Kumar Son of - Raja Ram Resident of - Bihta, P.O. - Sheikhpura, P.S. - Haspura, District- Aurangabad, Bihar.
 30. Govind Kumar Verma Son of Miralal Verma Resident of - Vill - Sansarpur, P.O. - Bhorey, P.S. - Bhorey, District- Gopalganj, Bihar.
 31. Manoj Kumar Pandit Son of Rambaran pandit Resident of - At and P.O. - Musapur, P.S. - Ghatho, Via- Dalsinghsarai, District- Samastipur, Bihar.
 32. Asha Sinha Daughter of - Chandra Deo Prasad Singh Resident of - Moh-Samir Nagar, P.O. - Koshi College, P.S. - District- Khagariam Bihar.
 33. Renu Kumari Wife of Surendra Prasad Resident of - House No. - 50, Shiv Mandir Gali, Vill - Jamaluddin Chak, Bari Khagaul, P.O. - Khagaul, P.S. - Khagaul, District- Patna, Bihar.
 34. Pinki Rani Wife of - Sunil Kumar Sinha Resident of - 2490/66, 23E, P.O. - Rajiv Nagar, Keshri Nagar, P.S. - Rajiv Nagar, District- Patna, Bihar.
 35. Amrita Shree Daughter of Krishna Kant Thakur Resident of - Vill - Paira, P.O. - Katka, P.S. - Singhwara, District- Darbhanga, Bihar.
 36. Ganesh Paswan Son of - Baldeo Paswan Resident of - Chakka Lahwar, P.O. - Lahwar, P.S. - Keoti, District- Darbhanga, (Bihar).
 37. Abdhesh Kumar Singh Son of Deep Narayan Singh Resident of - Vill - Rajani, P.O. - Rajanai, Ward No. - 09, P.S. - Murliganj, District- Madhepura, Bihar.
 38. Seema Kumari Daughter of - Ramesh Kumar Resident of - At and P.O. -



- Panapur Dharampur, P.S. - Bidupur Bazar, District- Vaishali, Bihar.
39. Rajendra Kumar Son of Lalu Baitha Resident of - H.No. - 40 Shukul Tola, P.O. - Panapur Langa, P.S. - Hazipur Sadar, District- Vaishali, Bihar.
40. Alam Ara Wife of Md. Adil Manzer Resident of - Vill - Belown, Sihipur, P.O. and P.S. - Balia Belown, District - Katihar, Bihar.
41. Md. Noor Alam Son of Md. Maqsood Alam Ansari Resident of - Mohalla - Razzaque Babu Tola, At and P.O. - Pandaul, P.S. - Pandaul, District- Madhubani, Bihar.
42. Sanjeet Kumar Son of Anandi Prasad Sah Resident of - Vill - Etwarpur Sisoula, P.O. - Manikpur Pakri, P.S. - Ialgaanj, District- Vaishali, Bihar.
43. Hari Shankar Yadav Son of - Doodh Nath Yadav Resident of - Vill - Jamalpur, P.O. Madarpur, P.S. Line Bazar, District- Jaunpur, U.P.
44. Nuzhat Jahan Daughter of - Shamim Ahmad Resident of - Moh- Ishapur, Phulwari Sharif, District- Patna, Bihar.
45. Umesh Kumar Son of - Late Krishna Kumar Rai Resident of - At- Sri Krishna Nagar, P.O. - Motihari, P.S. - Motihari Town, District- East Champaran, Bihar.
46. Pappu Kumar Son of - Mangal Ray Resident of - Mahana, P.O. - Saghar Sultanpur Hat, District- Siwan, Bihar.
47. Vijay Kumar Son of Ram babu Singh Resident of - Mohalla - Vishnupuri, P.O. - Anishabad, P.S. - Gardanibagh, District- Patna, Patna.
48. Arvind Kumar Ambey Son of Mandip Ram Resident of - Vill - Shivpur, P.O. Kutumba, P.S. - Nabinagar, District- Aurangabad, Bihar.
49. Ragini Kumari Daughter of Awadhesh Narayan Resident of - Vill and P.O. - Lagunia Raghukanth, P.S. and District- Samastipur, Bihar.
50. Pawan Kumar Son of - Vijay Kumar Resident of - At- Shyampur, P.O. - Hansi Kewal, P.S. - Bhagwanpur, District- Vaishali, Bihar.
51. Rizwan Zaheer Son of - Mohammad Zaheeruddin Resident of - Moh- Kamra, P.Lakra Dhai lane, P.S. - Nagar Thana, District- Muzaffarpur, Bihar.
52. Anshu Bhardwaj Daughter of Sansar Prasad Resident of - Vill and P.O. - Baira, Tehsil- Palampur, P.S. - Panchrukhi, District- Kangra, H.P.
53. Santosh Kumar Son of Ram Badan Ray Resident of - Vill - Gamgariyan, P.O. - Tendua, P.S. - Nokha, District- Rohtas, Bihar.
54. Udham Singh Son of Kanhaiya Singh Resident of - Vill - Sadhan, P.O. - Ramgarh, P.S. - Balua, District- Chandauli, U.P.
55. Bibhuti Kumar Singh Son of Late Suresh Chandra Singh Resident of - At- Kiranpur, P.O. - Pararia, P.S. - Bath, District- Bhagalpur, Bihar.
56. Sharad Jain Son of - Santosh Kumar Jain Resident of - Krishna Apartment, Ratu Road, In front of Durga Mandir, P.O. - G.P.O. Ranchi, P.S. - Sukhdeo Nagar, District- Ranchi, Jharkhand.
57. Pappu Harijan Son of - Umesh Das Resident of - Moh- Nayatola Parbatti, P.O - Bhagalpur City, P.S. - University, District- Bhagalpur, Bihar.
58. Avinash Chandra Thakur Son of Narendra Kumar Thakur Resident of - Vill and P.O. - Motia, P.S. - Godda (M), District- Godda, Jharkhand.



59. Brajesh Kumar Son of Keshari Prasad Resident of - Vill - Tarahani, P.O. - Mahaut, P.S. - Sonhan, District- Kaimur, Bihar.
60. Pramod Kumar Son of - Sohan Lal Resident of - Vill and P.O. - Kalyanpur, P.S. Durgawati, District- Kaimur, Bihar.
61. Amrita Singh Daughter of Krishnadeo Kumar Singh Resident of - Mig- 53, Near Shiv Mandir, N.I.T. Road, Adityapur- 2, P.S. - R.I.T. Thana, P.O. Adityapur-2, District- Seraikela, Khasawan, Jharkhand
62. Nirmal Kumar Son of - Janak lal Paswan Resident of - Radha Krishna Nagar, Ward No. -15, Gangjala, P.O. - Saharsa G.P.O., P.S. - Saharsa, District- Saharsa, Bihar.
63. Sandeep Kumar Son of Santram Chaudhary Resident of - Vill - Bankata, P.O. - Kanaila, P.S. - Kalwari, District- Basti, U.P.
64. Puja Mishra Daughter of Dinesh Mishra Resident of - At - N1/25, Parwati Bhavan, Nagwa Lanka, P.S. - Lanka, District- Varanasi, U.P.
65. Tribhuvan Mishra Son of Gorakh Nath Mishra Resident of - Vill and P.O. - Sidhua Bangar, P.S. - Kasia, District- Kushinagar, U.P.
66. Naved Hassan Khan Son of Ausaf Hasan Khan Resident of - At- House No. - 98, Bhoor Bareilly, P.S. - Prem Nagar Bareilly, District- Bareilly, U.P
67. Manju Bharti Daughter of - Ram Bachan Ram Resident of - At Badka Nuaon, P.O. - Central jail, P.S. - Buxar, District- Buxar, Bihar.
68. Sharda Kumari Daughter of - Bimal Prasad Singh Resident of - At- Flat No. - 402, Takshila Apartment, Krishi Nagar, P.S. - Shashtri Nagar, District- Patna, Bihar.
69. Hema Kumari Daughter of Surendra Prasad Resident of - Vill and P.O. - B.V. College, P.S. - Rupaspur, District- Patna, Bihar.
70. Manimala Kumari Daughter of - Manoj Kumar Jha Resident of - Bainsi Mehath, P.O. - Mehath, P.S. - Jhanjharpur, District- Madhubani, Bihar.
71. Rupam Kumari Daughter of - Ram Nareshg Ray Resident Jitwarpur Nizamat, P.O. - Jitwarpur, P.S. - Samastipur (Muffasil), District- Samastipur, (Bihar)
72. Lalan Kumar Son of Jageshwar Chourasia Resident of - At and P.O. - Bandehra, P.S. - Pasraha, District- Khagaria, Bihar.
73. Dr Manisha Prasad Wife of Manoj Kumar Saw R/o- Sai Kutir, Opp - B/7 Patrakar Nagar, P.S. -Patrakar Nagar, Kankarbagh, Lohia Nagar, District- Patna.

... .. Appellant/s

Versus

1. The State of Bihar
2. The Principal Secretary, Education Deptt. Govt. of Bihar, Patna.
3. Bihar Public Service Commission, Bailey Road, Patna through its Chairman.
4. The Chairman, Bihar Public Service Commission Bailey Road, Patna.
5. The Joint Secretary- Cum- Examination Controller, Bihar Public Service Commission, Bailey Road, Patna.



6. Raj Mohan Dubey S/o Sri Murli Dubey R/o Vill. - Lahiri Bari, P.O. - Munjan, P.S. - Mohaniya, Distt. - Kaimur.
7. Vinod Kumar S/o Sri Uma Shankar Pandey R/o Chawam Mohalla, Ward No. 9, Bhabhua, P.O. P.S. - Bhabhua, District- Kaimur.
8. Dheeraj Kumar Bharti S/o Late Shrawan Paswan R/o Vill. - Akaha, P.O. P.S. - Samho, Distt. - Begusarai.
9. Rakesh Kumar Singh S/o Ram Chandra R/o Vill. - Mehandiganj Marai, P.O. - Raja Talab, P.S. - Mirja Murar, Distt. - Varanashi, U.P.
10. Rajesh Singh S/o Sri babban Singh R/o Plot No. 74A, Kaushal Puri Colony, Susuwahi, Varanashi, P.O. - Susuwahi, P.S. - Lanka, Distt. -Varanashi.
11. Ram Kumar Choubey S/o Sri Madan Prasad Choubey R/o Vill. - Belaur, P.O. - Dahiwar, P.S. Buxar Industrial, Distt. - Buxar.
12. Bhola Vishwakarma S/o Late Chhedi lal Vishwakarma R/o B32/96, A4, Nariya, P.O. - B.H.U., P.S. - Lanka, Distt.- Varanashi.
13. Prabha Shankar Tirpathy S/o Sri Raj Kishor Tirpathy R/o Infront of Girls Middle School, Ward No. 321, Bhabhua, P.O. P.S. - Bhabhua, Distt. - Kaimur.
14. Alok Ranjan S/o Sobh Nath Singh R/o Vill. - Balbhadrapur, P.O. - Barahari, P.S. - Karahgar, Distt- Rohtas.
15. Arvind Kumar Pal S/o Shri Ram Narayan Pal R/o Vill. - Khardihan, P.O. - Chenari Chotaki, Distt.- Rohtas.
16. Anirudh Tiwari S/o Sri Udai Narayan Tiwari R/o Vill.- Khardihan, P.O. - Chenari Chotaki, District- Rohtas.
17. Sudhakar Jha S/o Shri Dayanand Jha R/o Vill. P.O. - Rahau Sangnam, P.S. - Madhepur, Distt. - Madhubani.
18. Sudhir Kumar Tiwary S/o Sushil Kumar Tiwary R/o Azad Nagar, Kumarpur Road, Distt- Fatehpur, U.P.
19. Sarita Kumari D/o Sri Ram Pujan Singh R/o Vill. - Manikpur, P.O. - Parasi Kalan, P.S. - Chandauli, Distt. - Chandauli U.P.
20. Amitabh Ranjan S/o Sri Raghunath Singh R/o Ward No. 1, Sihauta, P.O. P.S. - Maharganj, Distt. - Siwan.
21. Kumar Vikramaditya S/o Aditya Nath Jha R/o Krishna Nagar, Ward No. 22, P.O. P.S. - Saharsa, Distt. - Saharsa, Bihar.
22. Kumar Upnishad S/o Late Baldeo Prasad R/o Station Road, Indai, P.O. P.S. - Sheikhpura, District- Sheikhpura.
23. Ram Nagina Prasad S/o Nand Kishore Prasad R/o Vill - Rampur Op Ka Tola, P.O. P.S.- Akangarsarai, Distt- Nalanda.
24. Secretary, Rehabilitation Council of India, B22, Qutub Institution Area, New Delhi-110016.

... .. Respondent/s

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with



Letters Patent Appeal No. 303 of 2021
In
Civil Writ Jurisdiction Case No.16573 of 2018

1. Lav Kumar Son of Late Bindeshwari Singh Resident of vill.- Khaira Khurd, P.o.- Kuhila, Via- Rajhat, P.s.- Govindpur, District- Nawada, Bihar
2. Niranjan Kumar Son of Late Bhola Paswan Resident of vill- Hardaschack, P.o.- Sansarpur, P.s.- Muffassil, District- Khagaria, Bihar
3. Juli Kumari Daughter of Kedar Prasad Sah Resident of at Station Road, Naugachia, P.o. and P.s.- naugachia, District- Bhagalpur, Bihar
4. Uma Ranjan Kumar Son of Chamari Singh Resident of - H.No. G.W. 009.1438 Road No. 12, (B) Magadh Colony, P.o.- Chandauti, P.s.- Magadh Medical, District- Gaya, Bihar
5. Raghupati Kumar Jha Son of Late Shankar Prasad Jha Resident of - At Raiser, Nitibagh, P.o.- Basudeopur, P.s.- Kotwali, District- Munger, Bihar
6. Arjun Paswan Son of Lodai Paswan Resident of - Vill. and P.o.- Rampur, P.s.- Simri Bakhtiyarpur, District- Saharsa, Bihar
7. Md. Abu Harish, Son of Md. Quamruzzaman Resident of - Vill.- Kairi Birpur, P.o.- Bishunpur, P.s.- Kochadhaman, District- Kishanganj, Bihar
8. Kanishka Krishna Son of Raj Kishore Singh Resident of - Gyani Sah Chowk, Katra, Ratanpur, P.o. and P.s.- Bhagwan Bazar, District- Chapra, Bihar
9. Om Prakash Tiwari Son of Late R.K. Tiwari (Raj Kishor tiwari) Resident of - Road No. 07, V.K.S. Colony, P.o.- Civil Aerodrome, P.s.- Magadh Medical, District- Gaya , Bihar
10. Virendra Kumar Singh Son of Ram Achal Singh Resident of - Vill.- Bhojpur, P.o.- Katesar, P.s.- Mugal Sarai (Paddu Nagar), district- Chandauli, U.P.
11. Nikhet Perween Daughter of Late Aftab Ahmed, Resident of 150/18, Bauli, Millat Colony, P.o. and P.s.- Phulwarisharif, District- Patna, Bihar
12. Vandana Kumari Wife fo Bisunde Ram Resident of - Vill. and P.o.- Riur, P.s.- Barun, District- Aurangabad, Bihar
13. Dr. Shalini Prasad Wife of Binay Kumar Sah Resident of - At and P.o.- Mamai, P.s.- Asarganj, District- Munger, Bihar
14. Sunil Kumar Son of Shiv Nath Manjhi Resident of - Vill.- Basti Manjharia, P.o.- Aranda, P.s.- M.H. Nagar, District- Siwan, Bihar
15. Nivedita Raj Daughter of Late Ram Das Roy Resident of - Qtr. No. 03, Bihar Vidyapeeth, P.o.- Sadaquat Ashram P.s.- Patliputra, District- Patna, Bihar
16. Rishikesh Kumar Son of Umesh Prasad Singh Resident of - Vill.- Mogalpura, P.o.- Lakhanpura, P.s.- Bakhtiyarpur, District- Patna, Bihar
17. Shazia Fatma Daughter of Arshad Jamal Resident of - At new Azimabad Colony, P.o.- Mahendru, P.s.- Bahadurpur, District- Patna, Bihar
18. Neetu Singh Daughter of Shivendra Kumar Sharma Resident of - Vill. and P.o.- Akhtiyarpur, P.s.- Bikram, district- patna, Bihar



19. Gautam Kumar Son of Ram Naresh Singh Resident of - Vill and P.o.- Bikrampur, P.s. - Cheriya, Bariyarpur, District- Begusarai, Bihar
20. Lalan Prasad Sahani son of Janaki Nath Sahni Resident of - Vill.- Rampur, P.o.- Gogri Jamalpur, P.s.- Gogri, District- Khagaria, Bihar
21. Jyoti Daughter of Ramdeo Yadav Resident of - At Barahpur, P.o.- Mor, P.s.- Mokama, District- Patna, Bihar
22. Sujata Kumari Daughter of Manoj Kumar Singh Resident of - Vill.- Abgil Chak, P.o.- Paharpur, P.s.- Medni Chowki, District- Lakhisarai, Bihar
23. Jyoti Kiran Daughter of Girija Prasad Resident of - H.F.-7, Block No. 02, Flat No. 11, Bahadurpur Housing Colony, Bhootnath Road, P.o.- B.H. Colony, P.s.- Agamkuan, District- patna, Bihar
24. Munna Gupta Son of Badri Prasad Resident of - Vill.- Shahawazpur, P.o.- Fatehpur (Nepa), P.s.- Tekari, District- Gaya, Bihar
25. Akhalaque Khan Son of Alimuddin Khan Resident of - Vill.- Khaira, P.o.- Adarchak, P.s.- Dumaria, District- Gaya, Bihar
26. Kalpnath Ram son of Jhuri ram Resident of - Deoradh Kala, P.o.- Keodhi, P.s.- Kudra, District- Kaimur, Bihar
27. Nivedita Wife of Pawan Kumar Resident of - Gate No. 15, Old Kankarbagh, P.o.- Lohiya Nagar, P.s.- Patrakar Nagar, District- Patna, Bihar
28. Ehtesham Anwar Son of Anwar Ahmad, Resident of - At- East Fakirana Road, Banuchhaper, P.s.- Bettiah Mufassil, District- West Champaran, Bihar
29. Afroz Bano Wife of Md. Tanwar Yunus, Resident of - At Kagazi Mohalla, P.o. and P.s.- Siwan, District- Siwan, Bihar
30. Sanjeev Kumar Jha Son of Nikhil Prasad Jha Resident of - At Ward no. 32, Polytechnic Road, Hatia Gachhi, P.o. and P.s. and District- Saharsa, Bihar
31. Prabhakar Kumar Son of Anirudh Prasad Resident of - Bhuidhara, P.o.- Dhurlakh, P.s.- Samastipur, District- Samastipur, Bihar
32. Ritu Sinha Daughter of Tribhuvan Nath sinha Resident of - At Rukunpura, P.o.- Veterinary College, P.s.- Rupaspur, District- Patna, Bihar
33. Priti Kumari Daughter of Rajendra Prasad Yadav Resident of - At- Kabir Chowk, Ward no. 15 , P.s.- Gangajal, district- Saharsa, Bihar
34. Sanjeev Kumar Mishra Son of Mahabir Mishra, Resident of - Vill.- Basant, P.o.- Kharka, P.s.- Jale, District- Darbhanga, Bihar
35. Pankaj Singh Son of Shiv Prakash Singh Resident of - Vill. and P.o.- Sarairasi, P.s.- Maharajganj, District- Ayodhya, U.P.
36. Rishi Ranjan Kumar Son of Ram sweak Ram Resident of - Vill. and P.o.- Pokhara, P.s.- Maharajganj, District- siwan, Bihar
37. Fozail Ahmad, Son of Md. Badruddoja Resident of - P.o. and P.s.- Laheriasarai, District- Darbhanga, Bihar
38. Ankita Mishra Daughter of Thakur Prasad Mishra Resident of - Mohalla- Pikaura Bux, P.o.- Gandhi Nagar, P.s.- Kotwali, District- Basti, U.P.
39. Mayurakshi Mrinal Daughter of Rameshwar Prasad Resident of - Overbridge, Goriya Toli, P.- G.P.O., P.s.- Kotwali, District- Patna, Bihar



40. Amarnath Kumar Son of Braj Kishor Prasad Keshri Resident of - Vill- Daulatabad, P.o.- Panditganj, P.s.- Kadirganj, District- Patna, Bihar
41. Anil Kumar Singh Son of Prabhunath Singh Resident of - Vill.- Dhanaauwan, P.o.- Molnapur, P.s.- Sasantpur, District- Siwan, Bihar
42. Manoj Kumar son of Ramdhari Singh Resident of - Vill.- Saraon Tola, P.o.- Saraon, P.s.- Natwar, District- Rohtas, Bihar
43. Md. Rizwan Ansari Son of Md. Murtaza, Resident of - Mohalla- Maulaganj, P.o.- Lalbagh, P.s.- Laheriasarai, District- Darbhanga, Bihar
44. Dina nath Ray Son of Ram Anuj Ray Resident of - P.o. Bakhorapur, P.s.- Bakhora, District- Bhojpur, Bihar
45. md. Munna Son of Md. Mokhtar Resident of - At and P.o.- Korahia, P.s.- Jaynagar, District- madhubani Bihar
46. Mamta Kumari Wife fo Deepak Kumar Resident of - At Sector-12, Qtr No. 1140, P.o.- 12, P.s.- 12 Bokaro Steel City, district- Bokaro, Jharkhand
47. Priyanka Daughter of Narendra Sharma Resident of - At- Gurhatta, P.o.- Jhauganj, P.s.- Khajekalan, District- Patna, Bihar
48. Samer Fatma, Wife of Sarfaraz Alam Resident of - At and P.o.- Gaiyari, P.s. and District- Araria, Bihar
49. Anurag Mishra Son of Sudhir Mishra Resident of - Deokali, P.o.- Tiyar, P.s.- Gagha, District- Gorakhpur, U.P.
50. Madan Mohan Rai Son of Pramod Kumar Rai Resident of - Vill and P.o.- Mukutumpur, P.s.- Raunapar, Distridt- Azamgarh, U.P.
51. Shubhankar Pandey Son of shiv Pujan Pandey Resident of - Vill and P.o.- Chauri Mahulani, P.s.- Uska Bazar, District- Siddharth Nagar, U.P.
52. Himanshu Sharma Son of Prabhu Dayal Sharma Resident of - At and P.O. Rithora, P.S. Hafizganj, District Bareilly, U.P.
53. Nooruddin Son of - Shamsuddin Resident of - Vill and P.O. Mundiyyar, P.S. - Phoolpur, District- Azamgarh, U.P.
54. Ghufrana Begum Daughter of Md. Zahoorul Haque Resident of - At and P.O. and P.S. - Araria, District- Araria, Bihar.
55. Md. Manower Hussain Son of Md. Mahboob Alam Resident of - At- Dhatta (Zafarpur), P.O. - Gawaltoli, P.S. - Barsoi, District- Hatihar, Bihar.
56. Vijay Kumar Son of Late jaleshwar Prasad Resident of - At - laliyahi, P.O. - Jute Mill Katihar, P.S. and District- Katihar, Bihar.
57. Md. Arif Hussain Son of - Md. Salimuddin Resident of - At- Dhatta (Chougachhi), P.O. - Gawaktoli, P.S. - Barsoi, District- Katihar, Bihar.
58. Md. Nayeem Uddin Son of - SK Alim Uddin Resident of - Rupail Madhail, Ward No. - 02, P.O. - Brija Deorhi, P.S. - Palasi, District- Araria.
59. Md. Muzaffar Hussain Son of Md. Anwarul Haque Resident of - Vill - Joginder, P.O. - Gairki, P.S. - Mahalgaon, District- Araria, Bihar.
60. Gulshan Ara Daughter of Md. Israil Resident of - At- Islam Nagar, Ward No. - 27, Idgah Road, P.O. and P.S and District- Araria, Bihar.
61. Md. Manzer Alam Son of Md. Nasim Uddin Resident of - At- Budhesari,



- P.O. - Rampur Mohanpur, P.S. and District- Araria, Bihar.
62. Rahul Sahana Son of - Shibapada Sahana Resident of - Vill - Budha, P.O. - Asansol, P.S. - Bardhaman, District- Paseshim Bardhaman, (West Bengal).
 63. Md. Mukhtar Alam Son of Md. Kabir uddin Resident of - Vill - Ajhwa Singarmohni, P.O. and P.S. - Jokihat, District- Araria, Bihar.
 64. Rupak Kumar Son of - Anandi Prasad Resident of - Vill and P.O. - Musapur, P.S. - Kohra, Distt. - Katihar, Bihar.
 65. Md. Rizwan Ali Son of - Ramzan Ali Resident of - At and P.O. - Dehti, Ward No. - 10, P.S. Palasi, District- Araria, Bihar.
 66. Nirupam Bharti Daughter of Brijdeo Prasad Singh Resident of - At and P.O. Mirzapur Bandwar, New Chankya Nagar, P.S. - Town Thana, District- Begusarai, Bihar.
 67. Madhurima Mehta Daughter of Late Mohan Mahto Resident of - Vill - Bhirha, P.O. - Amarpur, P.S. - Medni Chowki, District- Lakhisarai, Bihar.
 68. Binay Kumar Singh Choudhary Son of Tirath Prasad Singh Resident of - Vill and P.O. - Tantri, P.S. - Topchanchi, District- Dhanbad, Jharkhad,
 69. Faiyaz Alam Son of Abul Kalam Resident of - Vill and P.O. and P.S. - Sigori, Via- Paliganj, District- Patna, Bihar.
 70. Rahul Kumar Sinha Son of late Ganga Prasad Sinha Resident of - Birnodha, P.O. and P.S. - Shambhuganj, District- Banka, Bihar.
 71. Rekha Kumari Sharma Daughter of Beni Sharma Resident of - At - Ram Nagar Road No. - 03.
 72. Rashmi Kumari Daughter of Rabindra Kumar Choudhary Resident of - At and P.O. - Bhagalpur, P.S. - Tilkamanjhi, District-

... .. Appellant/s

Versus

1. The State of Bihar Bihar
2. The Principal Secretary, Education Deptt. Govt. of Bihar, patna
3. Bihar Public Service Commission, Bailey Road, Patna through its Chairman
4. The Chairman, Bihar Public Service Commission, Bailey Road, Patna
5. The Joint Secretary-cum-Examination Controller, Bihar Public Service Commission, Bailey Road, Patna
6. Amit Shanker son of Late Kusheshwar Prasad Shrivastav Resident of village- Chackbakhari, P.O.- Madhopur Ram, distt.- Vaishali
7. Prabhat Kumar son of Bhagwan Shankar Singh resident of village- Bagahi, P.O.- Kopa, Distt.- saran
8. navneet Kumar Son of Vishwanath Mandal resident of village- Dhamdaha, P.O.- Dhamdaha, P.O.- Dhamdaha, Distt.- Purnea
9. Ranjan Kumar Thakur Son of late Biteshwar Thakur resident of village- Jalwara, P.O.- Darbhanga, Distt.- Darbhanga
10. Ravi Shamker Pandey Son of Surendra Pandey resident of village- Kataria, P.O.- Kataria, Distt.- Buxar



11. Anupammani Mishra Son of BNirendra Mani Mishra Resident of village-
Dilampur Makri, P.o.- Bagha, Distt.- West Champaran

... .. Respondent/s

with
Letters Patent Appeal No. 305 of 2021
In
Civil Writ Jurisdiction Case No.16573 of 2018

Moinuddin Khan Son of Azizuddin Khan, Resident of Sonpipri Khurd, P.S.
and P.O. - Kolhui, District - Maharajganj, (U.P.)

... .. Appellant/s

Versus

1. The State of Bihar . Bihar.
2. The Principal Secretary, Education Deptt. Govt. of Bihar, Patna.
3. Bihar Public Service Commission, Bailey Road, Patna through its Chairman.
4. The Chairman, Bihar Public Service Commission Bailey Road, Patna.
5. The Joint Secretary-Cum-Examination Controller, Bihar Public Service Commission, Bailey Road, Patna.
6. Amit Shanker, Son of Late Kusheshwar Prasad Shrivastav, Aged about not known to Appellant, Resident of Village - Chackbakhari, P.O. Madhopur Ram, Distt.- Vaishali.
7. Prabhat Kumar, Son of Bhagwan Shankar Singh, Aged about Not Known to Appellant, Resident of Village Bagahi, P.O. - Kopa, Distt.- Saran.
8. Navneet Kumar, Son of Vishwanath Mandal, Aged about Not Known to Appellant, Resident of Village- Dhamdaha, P.O. - Dhamdaha, P.O. - Dhamdaha, Distt. - Purnea.
9. Ranjan Kumar Thakur, Son of Late Bilteshwar Thakur, Aged about Not known to Appellant, Resident of Village Jalwara, P.O. - Darbhanga, Distt. - Darbhanga.
10. Ravi Shanker Pandey, Son of Surendra Pandey, Aged about Not known to this Appellant, Resident of Village- Kataria, P.O. - Kataria, Distt. - Buxar.
11. Anupammani Mishra, Son of Birendra Mani Mishra, Aged about Not known to Appellant, Resident of Village Dilampur Makri, P.O. - Bagha, Distt. - West Champaran.

... .. Respondent/s

with
Letters Patent Appeal No. 306 of 2021
In
Civil Writ Jurisdiction Case No.16675 of 2018

1. Raj Mohan Dubey S/o Sri Murli Dubey, R/o Village - Lahiri Bari, P.O. Munjan, P.S. - Mohaniya, Distt. - Kaimur.



2. Amitabh Ranjan, S/o Sri Raghunath Singh, R/o Ward No. 1, Sihauta, P.O. and P.S. Maharajganj, Distt.- Siwan.

... .. Appellant/s

Versus

1. The State of Bihar. Bihar.
2. The Principal Secretary, Education Department, Govt. of Bihar, Patna.
3. The Bihar Public Service Commission, Patna through its Chairman.
4. The Chairman, Bihar Public Service Commission, Patna.
5. The Joint Secretary-cum-Examination Controller, Bihar Public Service Commission, Patna.

... .. Respondent/s

with

Letters Patent Appeal No. 316 of 2021
In
Civil Writ Jurisdiction Case No.15081 of 2018

1. Vibha W/o - Anil Kumar Singh D/o - Sri Surendra Kumar Singh, Resident of Village - Bakhari, P.S. - Kuchaikote, District- Gopalganj, At Present Address - HIG- 32, Housing Colony, Dipugarha, P.S. - Sadar HaziHazaribagh, District Hazaribagh (Jharkhand), Pin - 825301, Place of Posting- B.N.R. Teachers Training College Gulzarbagh, patna - 07.
2. Dr. Upendra Kumar S/o - Bunnilal Ray Resident of Village - Tulsinagar, P.O. - Chhatauni, P.S. - Tariyani, District- Sheohar, Pin - 843128.
3. Dr. Prem Kumar S/o - Shyambabu Prasad Resident of Village - Digha ghat Post office road, Chauhatta, P.O. and P.S. - Digha, District- Patna- 800011, Place of Posting- P.T.E.C., Bangra Saran- 841412.
4. Pappu Kumar Son of Shambhu Jee Sah Resident of Village - Fakhruddinpur, P.O. - Dindayalpur, P.S. - G.B. Nagar, District- Siwan- 841506, Place of Posting - P.T.E.C., Bangra, Saran- 841412.
5. Asma Kamal Son of Md. Kamaluzzafar Resident of Village - New Colony Opposite Womens ITI West Digha, Danapur, P.S. - Digha, P.O. - Digha Ghat District- Patna - 800011, Place of Posting - P.T.E.C., Bangra, Saran- 841412.
6. Rajeshwar Prasad Singh Son of Rajendra Prasad Singh Resident of Village - Chiranjiwipur P.O. - Fateha, P.S. - Bachhwar, District- Begusarai - 851111, Place of Posting - P.T.E.C., Bangra, Saran- 841412.
7. Dr. Mohini Giri D/O - Vindhyachal PrasPrasad Giri Resident of Mohalla - West Shivpuri, P.O. - Anishabad, P.S. Gardanibagh, District- Patna- 800002, Place of Posting - D.I.E.T., Dighi, Hajipur, Vaishali - 844102.
8. Manish Kumar Son of Awadhesh Prasad Singh Resident of Village - Darweshpur, P.O. - Gonkura, P.S. Chandi, District- Nalanda- 803108, Place of Posting - P.T.E.C., Surhattha - 844111.
9. Manish Kumar Pandey Son of Parmatma Pandey Resident of Village - Malaur, P.O. - Malaur, P.S. Charpokhari, District- Bhojpur- 802223, Place of



- Posting - D.I.E.T., Rambagh, Muzaffarpur - 842001.
10. Pankaj Kumar Son of Ramnaresh Singh Resident of Village - Damodarpur, P.O. and P.S. - Sarai, District- Vaishali - 844125, Place of Posting - D.I.E.T., Rambagh, Muzaffarpur - 842001.
 11. Aparna Kumari D/O - Amitabh Nandan Resident of Village - 113/91 Kali Sthan Lane, Malaria office ke pass, P.O. and P.S. - Sultanganj, District- Patna - 800006, Place of Posting - D.I.E.T., Rambagh, Muzaffarpur - 842001.
 12. Rolee D/O - Late Shardindu Bhusan Kumar Resident of Village - MIG - 134, Yashoda Devi Path, P.O. and P.S. - Lohia Nagar Kankarbagh, District- Patna - 800002, Place of Posting - D.I.E.T., Rambagh, Muzaffarpur - 842001.
 13. Anuj Kumar Son of Birmani Pandey Resident of Village - Sheikhpura, P.O. - B.V. College, P.S. Shastrinagar, District- Patna - 800014. Place of Posting - B.I.E.T., Dariyapur, East Champaran.
 14. Rahul Patel Son of Rajendra Prasad Singh Resident of Village - Gausia, P.O. - GAusia, P.S. - Manjha, District- Gopalganj- 841427. Place of Posting - D.I.E.T., Siwan.
 15. Veena Kumari D/O - Sri Nathuni Ram Resident of Village - Munji P.O. - Munji, P.S. - Karakat, District- Rohtas - 802212. Place of Posting - D.E.E.T., Gaya.
 16. Sarita Sharma W/O - Mahesh Kumar Sharma Resident of Care of Shri Praveen Bhardwaj, 1070/7 Inderlok colony Hapur, (U.P.), Pin - 245101. Place of Posting - D.I.E.T., Rambagh, Muzaffarpur - 842001.
 17. Shilpi Singh @ K.M. Shilpi Singh D/O - Vinod Kumr Singh Resident of Village - Godhna, P.O. Kishundaspur, Babhaniyawan, P.S. - Meerganj, District- Jaunpur (U.P.) - 222165. Place of Posting - P.T.E.C., Pokharaira, Muzaffarpur - 843106.
 18. Dhananjay Kapri son of Jateshwar Kapri Resident of Village - Kishanpur, P.O. - Shobhanpur, P.S. - Amarpur, District- Banka- 813101. Place of Posting - D.I.E.T., Farbishganj, Araria - 854318.
 19. Simyn Ezar D/O - Md. Azimullah, Resident of Village - Darahipatti, P.S. - Minapur, District- Muzaffarpur - 842002. Place of Posting - P.T.E.C., Siwan.
 20. Ravindra Kumar Ranjan Son of Mahendra Prasad Ranjan Resident of Village - Surjlok colony, Bagwari, P.O. - Mirjanhat, P.S. - Mojhidpur, District- Bhagalpur- 812005. Place of Posting - P.T.E.C., Haweli, Khadagpur, Munger.
 21. Kumar Suraj Prakash Son of Akhileshwar Prasad Singh Resident of Village and P.O. -Deoria, P.S. Awtarnagar, District- Saran- 841225, Place of Posting - P.T.E.C., Siwan, Mairva - 841239.
 22. Awadhesh Kumar Son of Ram Lakhan Singh Resident of Village and P.O. - Kerki, P.S. - Koach, District- Gaya- 824118, Place of Posting- P.T.E.C., Siwan Mairva- 841239.
 23. Sanjeev Kumar son of Bishwanath Das Resident of Village - Bhagwanpur, P.O. - Dhabauli, P.S. - Muffasil, District- Begusarai - 851129. Place of Posting - B.I.T.E., Madhopatti, Darbhanga.



24. Ahmar Jawaid Son of Md. Jawed Akhter Resident of Village - Bhagwanpur, P.O. - Dhabauli, P.S. Muffasil, District- Begusarai - 851129. Place of Posting - D.I.E.T., Dighi, Hajipur, Vaishali - 844102.
25. Nutan Kumari D/O - Pramod Kumar Sah Resident of Village and P.O. - Pirapur, Mathura Bhagwanpur, P.S. Goraul, District- Vaishali - 844114.
26. Vivek Kumar Rajak Son of Rajendra Rajak Resident of Village and P.O. and P.S. - Raghunathpur, District - Siwan - 841504. Place of Posting - D.I.E.T., Dumrao, Buxar.
27. Neel Kamal Sharan D/O - Srinath Sharan Resident of Village and P.O. - Digh Ghat, P.S. - Digha, District- Patna - 800011. Place of Posting - D.I.E.T., Shahpur, Begusarai.
28. Rani Kumari D/O - Deepnarayan Sah Resident of Village - Naugachhiya Naya Tola, P.O. and P.S. Naugachhiya, District- Bhagalpur - 853204. Place of Posting - D.I.E.T., Shahpur, Begusarai.
29. Kumari Dibya D/O - Jaikrishna Mishra Resident of Village and P.O. - Parihara, P.S. - Bakhari, District- Begusarai - 851221. Place of Posting - D.I.E.T., Bikram, Patna.
30. Arti Kumari D/O - Rameshwar Nath Sati Resident of Village - North of Charch, P.S. - Kazi Mohamadpur, District- Muzaffarpur. Place of Posting - D.I.E.T., Bikram, Patna.
31. Sweta Sonali D/O - Sunil Kumar Mishra Resident of Village - Muriyaro, P.O. - Dadhiya Asadhar, P.S. Angarghat, District- Samastipur - 848134, Place of Posting - D.I.E.T., Rambagh, Muzaffarpur - 842001.
32. Chandeshwari Kumari D/O - Panchu Ram Resident of Village - Hira Sadan, East Patel Nagar, Road No. 1, P.O. and P.S. - Shastri Nagar, District- Patna - 800023, Place of Posting - D.I.E.T., Rambagh, Muzaffarpur - 842001.
33. Dipinti Kumari D/O - Akhilanand Upadhaya Resident of Village - South Mithila Colony, Nasriganj, P.O. and P.S. - Digha, District- Patna - 800018, Place of Posting - D.I.E.T., Rambagh, Muzaffarpur - 842001.
34. Rashmi D/O - Late Prem Nath Singh Resident of Village - Plot No. L/153, Road No. 23, Shree Krishna Nagar, P.S. - Budha colony, District- Patna - 800001. Place of Posting - D.I.E.T., Rambagh, Muzaffarpur - 842001.
35. Shemushi Kumari Wife of Rakesh Kumar Mishra Resident of Village - Ram Vilash Chouk, Indira Nagar, Road No. 6, Postal Park, P.S. - Jakanpur, District- Patna- 800001, Place of Posting - P.T.E.C., Surhattha, Vaishali - 844111.
36. Mukesh Kumar Son of Brahmdeo Singh Resident of Village - Balbhadrapur, P.O. - Balaur, P.S. Kurhani, District- Muzaffarpur - 844120, Place of Posting - P.T.E.C., Surhattha, Vaishali - 844111.
37. Sunita Sagar D/O - Vidya Sagar Yadav Resident of Village - MIG 102, Hanuman Nagar Kankarbagh, P.O. - Lohiya Nagar P.S. - Patrakar Nagar, District- Patna - 800020, Place of posting - P.T.E.C., Surhattha, Vaishali - 844111.
38. Dr. Suresh Kumar Son of Dhaneshwar Prasad Sah Resident of Village - Neempatti, Laluchapra, P.O. Laluchapra, P.S. - Paroo, District- Muzaffarpur- 843126, Place of posting - P.T.E.C., Surhattha, Vaishali - 844111.



39. Swadha Prakash D/O - Om Prakash Shrivastva Resident of Village - K.P. Verma, Professor Colony, Shyam Chowk, P.S. - Bhagwan Bazar, District- Chapra, Saran - 841301, Place of posting - P.T.E.C., Mahendru, Patna - 800006.
40. Raman Kumar Roy Son of Radheshyam Roy Resident of Village - Sidhi ghat, Chhoti Khanjarpur, P.O. - HPO Bhagalpur, P.S. - Jogsar TOP, District- Bhagalpur - 812001.
41. Lalan Kumar Son of Rambali Paswan Resident of Village - Nadauan, P.O. - Vijaypura, P.S. - Dhanarua, Place of Posting - D.I.E.T., Tikapatti, Katihar - 854101.
42. Shailja Gupta D/O - Jawahar Lal Gupta Resident of Village - 211/90 A/2 Lala ki Sarai, P.O. - Teliyarganj, P.S. Shivkutti, District- Allahabad (U.P) - 211004, Place of Posting - D.I.E.T., Dighi, Hajipur, Vaishali - 844102.
43. Shashi Kala Nishad D/O - Mahendra Prasad Nishad Resident of Village - 214, Government Colony Birla Gramm, Maruti Public School Nagda, P.S. - Birla Gram Nagda, District- Ujjain (M.P.), Pin - 456331. Place of Posting - D.I.E.T. Dighi, Hajipur, Vaishli - 844102.
44. Babli Roy D/O Arya Kumar Sarkar Resident of Village - 30/A, Shri Krishnapuri, Opposite S.B.I., S.K. Puri Branch P.S. - Krishnapuri, District- Patna - 800001, Place of Posting- D.I.E.T., Dighi , Hajipur, Vaishali - 844102.
45. Shruty D/O - Madan Murari Resident of Village - Sormar, P.O. - Jagdishparan, P.S. Kalyanpur chowk, District- Samastipur - 84783848302, Place of Posting- D.I.E.T., Dighi, Hajipur, Vaishali - 844102.
46. Alok Kumar Son of Rajkishor Singh Resident of Village - Tilaiya, P.O. - Pathraura, P.S. - Chhabilapur, District- Nalanda - 803116. Place of Posting - D.I.E.T., Tikapatti, Katihar - 854101..
47. Sandip Kumar Son of Binod Sharma Resident of Village - Got Kharik, P.O. - Kharik Bazar, P.S. - Khaarik, District- Bhagalpur - 853202. Place of Posting - D.I.E.T., Tikapatti, Katihar - 854101.
48. Dr. Sonam Kumari D/O- Ashok Kumar Sharma Resident of Village - Santnagar, Mohan eghu P.S.- Mufassil, District- Begusarai - 851129, Place of Posting - D.I.E.T., Tikapatti, Katihar - 854101.
49. Suraj Kant Gautam Son of Rajendra Rajak Resident of Mohalla - Kath ka Pul Near Mansha Ram Ka Akhabr, P.O. - Jhauganj, P.S. - Mehandiganj, Patna City, District- Patna - 800001, Place of posting - D.I.E.T., Tikapatti, Katihar - 854101.
50. Roshan Kumr Gupta Son of Durgesh Kumar Gupta Resident of Village and P.O. Sohagara, P.S. - Guthani, District- Siwan - 841239. Place of posting - B.I.E.T., Valmikinagar West Champaran 845107.
51. Kishlay Kishor Son of Prof. Naresh Prasad Singh Resident of Village and P.S. - Warisaliganj, District Nawada - 805130. Place of Posting - B.I.E.T., Valmikinagar West Champaran 845107..
52. Hareram Dikshit Son of Awadhesh Dikshit Resident of Village - Karjaniya, P.O. - Bhopatpura, P.S. Khampar, District- Deoria (U.P), Pin - 274703, Place of posting - B.I.E.T., Valmikinagar West Champaran 845107.



53. Sanjay Kumar Ram Son of Ram Nath Ram Resident of Village - Ward No. 10 Barnaon, P.O. - Barnaon, P.S. - Ayer, District- Bhojpur - 802203, Place of posting - P.T.E.C., Bangra, Saran - 845107.
54. Poonam Roy D/O - Nandu Ram Resident of Village - Fatehpur, P.O. - Rajala, P.S. - Kurhani, District- Muzaffarpur - 844120. Place of posting - B.I.E.T., Valmikinagar West Champaran 845107.
55. Shashi Bala Kumari D/O - Jawahar Singh Resident of Village - East Nawada Ara, District- Bhojpur P.S. - Nawada Ara (Bhojpur) - 802301, Place of posting - P.T.E.C., Masaurhi, Patna - 804452.
56. Manisha Priyambada D/o Ashok Kumar Resident of Village - 202, Gajradh, Ward No. 04, P.O. and P.S. Sasaram, District- Sasaram - 821115, Place of Posting - D.I.E.T., Dighi, Vaishali.
57. Jaya, D/O- Sudama Prasad, Resident of Village - Ra swa Bhawan, Chhota Telpa, Lala Tolo, P.O and P.S - Chapra, District- Saran-841301 Place of Posting- P.T.E.C., Surhattha-844111
58. Jayshree, D/O- Ram Singh, Resident of Village- Gram Mohamadpur Kurji, P.O- Mohamadpur, P.S- Phulwari Sharif, District- Patna-801105 Place of Posting- D.I.E.T., Dighi, Hajipur, Vaishali-844102
59. Reena Kumari, D/O- Krishna Prasad Singh, Resident of Village- Chutkiya Bazar, Patna City, P.O- Madho Mills, P.S- Malsalami, District- Patna-800008. Place of Posting- D.I.E.T., Dighi, Hajipur, Vaishali-844102
60. Nitin Kumar, Son of Ramdhani Choudhary, Resident of VillageandP.O- Noawan, P.S- Asthawan, District- Nalanda-803107 Place of Posting- D.I.E.T., Sheikhpura, Patna-811105
61. Chandra Mohan Prasad, Son of Madan Prasad, Resident of Village- Bari keshopur, P.O- Jamalpur, P.S- Jamalpur, District- Munger- 811214, Place of Posting- D.I.E.T., Sheikhpura, Patna-811105
62. Kumari Savitri Choudhary, D/O- Sitaram Choudhary, Resident of Village- Mahuary, P.O- Machuari Chak, P.S- Arwal, District- Arwal-804401, Place of Posting- D.I.E.T., Bikram, Patna-801104
63. Shashibala, D/O- Sita Nath Gupta, Resident of Village- Mohan Tour and Travels, Yarpur, Khagaul Road, Near by Durga Mandir, P.S-Khagaul, District- Patna-800001, Place of Posting- D.I.E.T., Dumra, Sitamarhi-843301
64. Mahfooz Akhtar, Son of Dr. Maqsood Ahmed, Resident of Village- Maskan Dargah, P.S- Bachhwara, District- Begusarai-851128 Place of Posting- D.I.E.T., Kumarbagh, West Champaran
65. Manoj Kumar Gupta, Son of Rajendra Prasad Gupta, Resident of VillageandP.O - Kohar Gaddi, P.S- Khadda District- Kushinagar (U.P)-274802 Place of Posting- D.I.E.T., Kumarbagh, West Champaran
66. Girija Kumari, D/O- Uma Shankar Prasad, Resident of Village- 1000/39, Road No. 01, Near Bhagwat Nagar, B.H. Colony, P.S- Kumhrar, District- Patna-800026 Place of Posting- C.T.E., Turki, Muzaffarpur
67. Vandana Kumari, D/O- Chandrakant Kumar, Resident of Village- Rani Sarai, Bakhtiyarpur, P.S- Bakhtiyarpur, District- Patna-803212 Place of Posting- D.I.E.T., Lakhisarai-811311



68. Madhumita, Wife of Diwakar Paswan, D/O-Ashok Kumar Paswan, Resident of Village- Laxmanpur, P.OandP.S - Jamalpur, District- Munger-811214 Place of Posting- D.I.E.T., Lakhisarai-811311
69. Rajesh Kumar, Son of Ram balak Mahto, Resident of Village- Sadha, P.SandP.O- Sarmera, District- Nalanda-811104 Place of Posting- D.I.E.T., Lakhisarai-811311
70. Shishu Pal Singh, Son of Mahipal Singh, Resident of Village- 2/378, Viramkhand Ram Bhawan, P.S- Gomtinagar, District-Lucknow(U.P)- 226010, Place of Posting- D.I.E.T., Siwan-841226
71. Kumari Khushbu, D/O- Chandrakant Upadhyay, Resident of Village- Karayal Upadhyay, P.O- Karayal Shukla, P.S- Barahaj, District- Deoria (U.P)- 274603, Place of Posting- D.I.E.T., Siwan-841226
72. Vijaya, D/O- Sudama Prasad, Resident of Village- Ra,swa Bhawani, Chhota Telpa, Lala Toli, Chhapra, P.S- Chhapra, District- Saran- 841301, Place of Posting- D.I.E.T., Siwan-841226
73. Manoj Kumar Son of Bishwanath Chaudhary Resident of Village- Ghosia, P.O- Semranw, P.S-Mirganj, District-Gopalganj-841436. Place of Posting- D.I.E.T., Siwan.
74. Aakansha Kumari, D/O- Shatrughan Maharaj, Resident of Village- New Sabajpura, Near Lakh, Canal Road ,P.O- Khagaul, P.S- Phulwarisharif, District- Patna-801105
75. Neera Kumari, D/O- Awadhesh Prasad Singh, Resident of VillageandP.O- Murgaon, P.S- Hulasganj, District- Jahanabad-801303 Place of Posting- B.I.E.T., Dariyapur, East Champaran
76. Ramkrishna Singh, Son of Basant Singh, Resident of Village- Nagawan,P.O- Nagwan, P.S- Fatehapur, District- Gaya-805128, Place of Posting- C.T.E., Saharsa-852201
77. Sunil Kumar, Son of Ram Nandan Prasad, Resident of Village- Amakuan, P.O- Bara, P.S- Tekari, District- Gaya-824236 Place of Posting- P.T.E.C., Patahi, Muzaffarpur
78. Om Prakash Tiwari, Son of Ram Naresh Tiwari, Resident of Village- Tiwari Sadan, Near College Gate, Charitravan, P.SandDistrict- Buxar- 802101, Place of Posting- P.T.E.C., Patahi, Muzaffarpur
79. Arbind Kumar, Son of Angad Ram, Resident of Village and P.O - Jamurna, P.S- Ramgarh, District - Kaimur (Bhabua) -821110. Place of Posting- D.I.E.T., Khagaria.
80. Pammi Kumari, D/o- Arun Kumar Singh, Resident of Village- Sikandarpur, P.O- Rajaura, P.S-Muffasil, District- Begusarai-851131 Place of Posting- B.I.E.T., Madhopatti, Dharbhanga.
81. Nawal Thakur Son of Narayan Thakur, Resident of Village- Kamepatti, P.O- Belahi, P.S- Ladania, District-Madhubani-847227, Place of Posting- D.I.E.T., Bikram, Patna.
82. Guddu Kumar Singh, Son of Ramekwal Singh, Resident of Village- Kathrain, P.SandP.O- Dhansdin, District- Buxar- 802117. Place of Posting- D.I.E.T., Bikram, Patna.
83. Sandeep Kumar, Son of Jai prakash Prasad, Resident of Village- Bichhway,



- P.S- Sikandra, District- Jamui-811315. Place of Posting- D.I.E.T., Bikram, Patna.
84. Ajeet Kumar, Son of Brahmdev Sahni, Resident of Village- Near Rameshwar Singh College Sikandarpur, P.O- Company Bag, P.S- Town, District- Muzaffarpur-842001. Place of Posting- D.I.E.T., Sonpur, Saran.
85. Ruby Kumari, D/o- Ayodhya Ram, Resident of Village- East Ramkrishna Nagar, P.O- New Jaganpura, P.S- Ramkrishna Nagar, District- Patna-800027. Place of Posting- D.I.E.T., Sonpur, Saran.
86. Vijay Kumar Bhaskar, Son of Late Rameshwar Ram, Resident of VillageandP.O- Utarnawa, P.S- Rahui, District- Nalanda-803119. Place of Posting- D.I.E.T., Sonpur, Saran.
87. Ranjit Kumar Chaudhary Son of Parmeshwar Chaudhary, Resident of Village - Yusufpur, Jagdamba Asthan, P.O- Hajipur P.S - Industrial Area Hajipur -844101, Place of Posting- C.T.E., Saharsa
88. Asha Sinha, D/O- Chandra Deo Prasad Singh, Resident of Village-Mohalla Samir Nagar, P.O- Koshi College, P.S- Chitruguptnagar, District- Khagariya -851205, Place of Posting- B.I.E.T., Musapur, Katihar.
89. Kiran Kumari, D/O- Yogendra Jha, Resident of Village- Shailkunj Professor Colony Dighi Paschim, P.O- Lalbagh, P.S-Basantkunj , District- Darbhanga-846004, Place of Posting- C.T.E., Saharsa.
90. Kumar Rishi Kant Anand, Son of Sudarshan Ram, Resident of VillageandP.O- Bhatti, P.S- Mohania, District- Kaimur (Bhabua)-821109 Place of Posting- C.T.E., Saran-841301
91. Ganesh Ram Son of Jangi Ram, Resident of Village- Kalyanpur, P.O- Chandwara, P.S- Aurai, District- Muzaffarpur-843328 Place of Posting- D.I.E.T., Dumra, Sitamarhi.
92. Ruby Kumari, D/O- Sri Jagdish Paswan, Resident of Village- Rajiv Nagar, P.O- Keshari Nagar, P.S- Rajiv Nagar, District-Patna-800024. Place of Posting- D.I.E.T., Pusa, Samastipur-848125.
93. Kiran Bharti, D/O- Kaushal Kishor Sharma, Resident of Village- H. NO. 4/35 Srinagar Colony Gobarsahi, Chowk, P.S- Bhagwanpur, District- Muzaffarpur-842001, Place of Posting- D.I.E.T.,Bikram, Patna
94. Ratnesh Kumar Ratna, Son of Sheo Nath Prasad Resident of Village- Ward No. 10, Gyan Mandir Colony P.S- Bhagwan Bazar, District- Chapra, Saran-841301, Place of Posting- D.I.E.T., Narar, Madhubani.
95. Ram Krishna, Son of Vijay Bahadur Ray, Resident of Village- Infront of C-119 North of Vivah Bhawan, Prabhunath Nagar, P.O- Tarri, P.S- Muffasil, District- Saran-841302, Place of Posting- D.I.E.T., Siwan.
96. Onkar Nath Mishra, Son of Radhe Shyam Mishra, Village- Bharwaliya, P.O- Naikachhpra, District- Kushinagar(U.P)-274206. Place of Posting- D.I.E.T., Siwan.
97. Rajesh Kumar Son of Raghunandan Manjhi, Resident of Village- Dadanpur, P.O- Pirmaker, P.S- Maker, District- Saran-841215. Place of Posting- D.I.E.T., Siwan.
98. Md. Wasique, Son of Md. Iqubal Hussain, Resident of Village- Joginder, P.O- Gairki,P.S- Mahalgown, District- Araria-854311. Place of Posting-



- D.I.E.T., Lakhisarai.
99. Md. Mobssar Jawed, Son of Md. Zamaluddin, Resident of Village-Nimchak, P.OandP.S- Belaganj, District- Gaya-804403. Place of Posting- D.I.E.T., Lakhisarai.
 - 100 Md. Mohafiz Hussain, Son of Md. Ekramul Haque, Resident of VillageandP.OandP.S- Kaler, District- Arwal-824127. Place of Posting- D.I.E.T., Tarar, Aurangabad-824143
 - 101 Praveen Kumar Singh, Son of Hardev Prasad Singh, Resident of Village-Baniya, P.O- Bhawanipur, P.S-Naugachhiya, District- Bhagalpur-853204. Place of Posting- D.I.E.T., Lakhisarai.
 - 102 Md. Sarfaraj Alam, Son of Md. Nasiruddin, Resident of Village and P.O- Buzurg Harna, P.S- Rajoun, District- Banka-813105. Place of Posting- D.I.E.T., Noorsarai, Nalanda.
 - 103 Priyanka Kumari, D/o- Ramashish Yadav, Resident of Village- Pokharsham, P.O- Salempur, P.S- Pandaul, District- Madhubani-847234, Place of Posting- D.I.E.T., Quilaghat, Darbhanga.
 - 104 Pawan Kumar, Son of Ramchandra Prasad, Resident of Village- Yogipur, P.O- Lohiyanagar, P.S- Patrakar Nagar, District- Patna-800020, Place of Posting- P.T.E.C., Sherghati, Gaya.
 - 105 Pawan Kumar, Son of Yogendra Prasad Chaudhary, Resident of Village-South of Middle School Ambedkar Nagar, P.OandP.S- Bakhtiyarpur, Patna-803212, Place of Posting- D.I.E.T., Lakhisarai.
 - 106 Rajiv Ranjan Singh, Son of Tej Narayan Singh, Resident of VillageandP.O- Mubarakpur, P.S- Manjhi, District- Saran-841209 Place of Posting- D.I.E.T., Pirota, Bhojpur-802312.
 - 107 Dezy Kumari, D/O- Raghaw Sah, Resident of Village and P.O- Virnagar, P.S- Bhargama, District- Araria-854102, Place of Posting- D.I.E.T., Madhepura.
 - 108 Nishant Gunjan, Son of Vijayendra Kumar, Resident of village - Kayasth Tola, Ward No. 28, P.S- Saharsa, District- Saharsa-852201. Place of Posting- D.I.E.T., Madhepura.
 - 109 Lalan Kumar, Son of Sri Jageshwar Chourasia, Resident of village and P.O- Bandehra, P.S- Pasraha, District- Khagaria-851212. Place of Posting- D.I.E.T., Madhepura -852113
 - 110 Sanjeev Kumar, Son of Ram jiwan Gupta, Resident of village - Chhoti Chandpur, Ward No.02, P.O- Mohadipur, P.S- Sajaur, District- Bhagalpur-813105, Place of Posting- D.I.E.T., Madhepura.
 111. Pushkar Kumar, Son of Jayadeva Mishra, Resident of village - Pd. Jagannatha Mishra Bhawan, Saidpur, P.O- Bankipur, P.S-Kadamkuan, District- Patna-800004, Place of Posting- D.I.E.T., Nursarai, Nalanda-803113
 - 112 Ferhat Jahan, D/O- Md. Shaukat Rayees Colony, East Gulistan Mohalla, Near Islamia B.Ed Teachers Training College, Isapur Road, P.S- Phulwarisharif, District-Patna-801505, Place of Posting- D.I.E.T., Noorsarai, Nalanda-803113
 - 113 Nirmala, D/O- Late Ramesh Chandra Resident of village - Purani Chowk



- . Nolta, P.S and P.O- Fatuha, District- Patna-803201 Place of Posting- D.I.E.T., Noorsarai, Nalanda-803113
- 114 Archana Nath, D/O- Dinesh Prasad Yadav, Resident of village - Krishana Madhav Apartment Aziz Road, P.S- Jakanpur,(Mithapur), District- Patna-800001, Place of Posting- D.I.E.T., Nursarai, Nalanda-803113
- 115 Soni Tarannum, D/O- Sayyad Hasan, Resident of village - Rasoolpur, Dashahribagh, P.S and P.O- Gorakhnath, District- Gorakhpur (U.P) -273015. Place of Posting- D.I.E.T., Siwan-841226
- 116 Naweem Kumar, Son of Lal Bahadur Singh, Resident of village and P.O- Bakhari, P.S- Patahi, District- East Champaran-845457. Place of Posting- D.I.E.T., Siwan-841226
- 117 Santosh Kumar, Son of Rangilal Yadav, Resident of village - Banauli, P.O- Bhashla, P.S- Sahjanwa, District- Gorakhpur(U.P)-273209. Place of Posting- D.I.E.T., Siwan-841226
- 118 Ajay Kumar Son of Saudagar Prasad, Resident of village - Bareo P.O- Nemdarganj, P.S- Akbarpur, District- Nawada-805121. Place of Posting- D.I.E.T., Sheikhpura-811105
- 119 Munna Kumar, Son of Reva Ram Resident of village - Manpur, Patwa Toli, P.O and P.S- Buniyadganj, District-Gaya-823003. Place of Posting- D.I.E.T., Sheikhpura-811105
- 120 Rina Kumari, D/O- Baleshwar Paswan, Resident of village - Bhajaur, P.O- Daulatpur, P.S- Masaurahi, District-Patna-804452. Place of Posting- D.I.E.T., Sheikhpura-811105
- 121 Sushant Saurabh, Son of Sita Ram Singh, Resident of village - Sathopur, P.O- Maghra, P.S- Deepnagar, District - Nalanda-803101. Place of Posting - D.I.E.T., Sheikhpura- 811105.
- 122 Gajendra Kumar Bharti, Son of Anant Paswan, Resident of village - Jayprakash Nagar Ward No. 06, P.S and P.O and District- Madhepura-852113, Place of Posting - D.I.E.T., Shrinagar Purnia-854304
- 123 Neema Kumari, D/O- Laliteshwar Singh, Resident of village - VIP Road Middle School Baruari, P.S and District - Supaul-852110. Place of Posting- D.I.E.T., Shrinagar Purnia-854304
- 124 Sanjay Kumar, Son of Kamalapati, Resident of village - 80, Para Brahman, P.O- Kuchera, P.S- Inayat Nagar District- Ayodhya (U.P)-224158, Place of Posting- D.I.E.T., Chhatauni, Motihari.
- 125 Harendra Kumar, Son of Shri Ram Lakhan Prasad, Resident of village - Bauridih, P.O- Bauri Sarai, District- Nalanda-801303. Place of Posting- P.T.E.C., Shahpur Patauri, Samastipur.
- 126 Harendra Ram, Son of Harvansh Ram, Resident of village - Sahawajpur, P.S, District-Muzaffarpur-842004 Place of Posting- D.I.E.T., Narar Madhubani,
- 127 Md. Reyaz Uddin, Son of Md. Mashkur, Resident of village - Kotwali Chowk, Naka No- 5 Near Power House, P.O-Lalbagh,P.S- Laheriasarai District- Darbhanga-846004, Place of Posting- D.I.E.T., Narar Madhubani,
- 128 Hitesh Kumar, Son of Rakesh Kumar Raman, Resident of village - Adawari, P.O- Keshaw Nagar, P.S- Chautham, District- Khagaria-851201, Place of Posting- P.T.E.C. Mokama.



- 129 Raj Laxmi, D/O- Dr.Narendra Kumar, Resident of village - New Colony Ramgadhiya, P.O- Oliganj, P.S- Town Ara, District- Bhojpur-802301. Place of Posting- D.I.E.T., Bikram, Patna.
- 130 Chandra Prakash Mani Tripathi, Son of Sri Ram Dhani Mani Tripathi, Resident of village - Sonaura Khurd, P.O- Sonaura Buzurg, P.S- Caimrearganj, District - Gorakhpur (U.P)-273158. Place of Posting - D.I.E.T., Rohtas, Fazalganj- 821115.
- 131 Neelu Kumari, D/O- Akhilesh Kumar, Resident of village - Amar Apartment Flate No. 302, Mayur Bihar Colony, P.S- Khajpura, District- Patna-800014. Place of Posting- P.T.E.C., Pokharaira, Muzaffarpur- 843106.
- 132 Sarita, D/O- Yogendra Das, Resident of village - Mahavir Nagar, IOC Road- 70, feet Sharistabad, P.S- Phulwari, District-Patna-800002. Place of Posting- P.T.E.C., Pokharaira, Muzaffarpur - 843106.
- 133 Chandra Shekhar Kumar, S/O-Tengar Prasad, Resident of village - Nayakpur, P.S- Vgahani Cherari, District- Rohtas , Pin- 821104, Place of Posting- D.I.E.T., Gaya

... .. Appellant/s

Versus

1. The State of Bihar Bihar.
2. The Principal Secretary, Education Department, Govt. of Bihar, Patna
3. The Bihar Public Service Commission, Patna through its Chairman.
4. The Chairman, Bihar Public Service Commission, Patna.
5. The Joint Secretary-cum-Examination Controller, Bihar Public Service Commission, Patna.

... .. Respondent/s

with
Letters Patent Appeal No. 347 of 2021
In
Civil Writ Jurisdiction Case No.15081 of 2018

1. Bibhuti Nath Mishra S/o - Vinay Kumar Mishra R/o - Village- Manmohan, P.O. - Barh, District- Madhubani.
2. Buddha Priya S/o - Dr. Devendra Prasad R/o Village - Nona, P.O. - Nalanda, Distt. - Nalanda.
3. Rajesh Kumar S/o Ramdas Prasad R/o Village - Devarai, P.O. - Bharaudha, Gurua, Distt.- Gaya.
4. Ruchi Suman D/o - Awdhesh Kumar Sinha R/o Village - Nona, P.O. - Nalanda, Distt.- Nalanda.

... .. Appellant/s

Versus

1. The State of Bihar Bihar.
2. The Principal Secretary, Education Department, Govt.of Bihar, Patna.



3. The Bihar Public Service Commission, Patna through its Chairman.
4. The Chairman, Bihar Public Service Commission, Patna.
5. The Joint Secretary - cum - Examination Controller, Bihar Public Service Commission, Patna.
6. The Rehabilitation Council of India through Secretary, B. 22 Qutab Institutional Area, New Delhi- 110016.

... .. Respondent/s

with
Letters Patent Appeal No. 354 of 2021
In
Civil Writ Jurisdiction Case No.15081 of 2018

Ankita D/o Ramjee Prasad Gupta, Resident of Laxmi Yamuna Niwas, Jaiswal Compound, P.O.-Ramna, P.S.-Mithanpura, District-Muzaffarpur.

... .. Appellant/s

Versus

1. The State of Bihar Bihar.
2. The Principal Secretary, Education Deptt., Govt. of Bihar, Patna.
3. Bihar Public Service Commission, Bailey Road, Patna through its Chairman.
4. The Chairman, Bihar Public Service Commission, Bailey Road, Patna.
5. The Joint Secretary-cum-Examination Controller, Bihar Public Service Commission, Bailey Road, Patna.
6. Ravi Kumar, S/o Harendra Singh, R/o Mohalla-Swarajpuri Colony, Jehanabad near Unta Madarpur, P.O. Distt.-Jehanabad.
7. Bibhuti Nath Mishra, S/o Vinay Kumar Mishra, R/o Village-Manmohan, P.O. Bath, Distt.-Madhubani.
8. Buddha Priya, S/o Dr. Devendra Prasad, R/o Vill-Nona, P.O.-Nalanda, Distt.-Nalanda.
9. Abhay Kumar Sharma, S/o Nand Kishore Sharma, R/o Vill-Sagarapur, P.O.-Sagarapur, Makhdumpur, Distt.-Jehanabad.
10. Ruchi Suman, D/o Awdhesh Kumar Sinha, R/o Vill-Nona, P.O.-Nalanda, Distt.-Nalanda.
11. Sugrib Kumar, S/o Deo Nandan Prasad, R/o Vill-Nirpur, P.O.-Gonpura, Noorsarai, Distt-Nalanda.
12. Rajesh Kumar, S/o Ramdas Prasad, R/o Vill-Devarai, P.O.-Bharaudha, Gurua, Distt.-Gaya.
13. Rajiv Ranjan, S/o Ram Kumar, R/o Vill-Sheohar, P.S.-Atri, Distt.-Gaya.
14. Sanjay Kumar Suman, S/o Dashrath Prasad Singh, R/o Vill-Mastipur Tola, Piparpate Bodh Gaya, Distt.-Gaya.
15. Sudhir Kumar Yadav, S/o Bajrangi Prasad Yadav, R/o Vill-Milkichak, P.O.-Gangepur, Dist.-Varanasi.



16. Jay Prakash Bhagat, S/o Bhani Bhagat, R/o Village-Maksudpur, P.O.- Kishanpur, Dist.-Samastipur.

... .. Respondent/s

with
Letters Patent Appeal No. 363 of 2021
In
Civil Writ Jurisdiction Case No.15081 of 2018

1. Rakesh Kumar Singh Son of Dhiraj Narayan Singh Resident of at Anand Bazar, P.O.- Danapur Cantt, P.S.- Danapur, District- Patna, Bihar.
2. Sharwan Kumar Son of Late Bindeshwari Singh Resident of Vill.- Khaira Khurd, P.O.- Kuhila, Via- Rajhat, P.S.- Govindpur, District- Nawada, Bihar.
3. Nina Kumari Daughter of Rama Nand Singh Resident of - Concop Mecon Co-Operative Colony, House No. B, 184, Kathal More, P.S.- Ratu, District- Ranchi, Jharkhand.
4. Anand Kumar Singh Son of Sudama Singh Resident of Vill. and P.O.- Vardisanda, P.S.- Sakaldiha, District- Chandauli, U.P.
5. Ashish Kumar Chaubey Son of Ashutosh Chaubey Resident of -365/538, Ajabara, P.S.- Cholapur Varanasi, District- Varanasi, U.P.
6. Aroob Parween Daughter of Md. Mustafa Ali Resident of Railway Malgodown Road, P.O. and P.S.- Mohania, District- Kaimur, Bihar.
7. Anjali Singh Daughter of Gupteshwar Nath Singh Resident of 58/313, B-A Khajpuri Pandeypur, P.S. and P.O.- Varanasi, District- Varanasi, U.P.
8. Anuj Kumar Son of Late Jagdish Lal Gupta Resident of at Chawal Bazar, P.O.- Daudnagar, P.S.- Daudnagar, District- Aurangabad, Bihar.
9. Ravi Ranjan Kumar Son of Vidya Sagar Singh Resident of at and P.O.- Muther, P.S.- Jehanabad, District- Jehanabad, Bihar.
10. Aditya Kumar Son of Harihar Prasad Vill. and P.O.- Marwa, P.S.- Pakribrawan, District- Nawada, Bihar.
11. Rajesh Kumar Son of Navin Kumar Singh Resident of at and P.O.- Nayagaon (Sattkutti), P.S.- Parbatta, District- Khagaria, Bihar.
12. Deepak Kumar Son of Mithilesh Sharma Resident of Vill.- Mahua Bigha, P.O.- Sarta, P.S.- Paras Bigha, District- Jehanabad, Bihar.
13. Raghunandan Singh Son of Jindeshwar Singh Resident of at- Samukhiya More, P.S.- Samukhiya More, P.S.- Banka, District- Banka, Bihar.
14. Ravi Kumar Mandal Son of Basudeo Mandal Resident of Vill.- Birgaon, P.O.- Mathura Sahebganj, P.S.- Belhar, District- Banka, Bihar.
15. Brajesh Kumar Son of Vishwanath Roy Resident of Vill. and P.O.- Belsandi Tara, P.S.- Bibhutipur, District- Samastipur, Bihar.
16. Ruchi Rani Daughter of Raj Deo Prasad Resident of at Pipra Tol, P.O.- Parwa, P.S.- Jaynagar, District- Madhubani, Bihar.
17. Taj Shamima Suleman Daughter of Late Md. Sulaiman Resident of at and P.O.- Barahpura, P.S.- Ishaqchak, District- Bhagalpur, Bihar.



18. Rashmi Kumari Wife of Abhishek Kumar Singh Resident of At- Williams Town, Behind B. Ed. College, House No. -58, P.O. and P.S.- Deoghar, District- Deoghar, Jharkhand.
19. Birendra Das Son of Late Jageshwar Das Resident of Vill. - Bariarpur, Basti, P.O. and P.S.- Bariarpur, District- Munger, Bihar.
20. Dilip Kumar Son of Late Jalim Prasad R/o Village- Asharampara, P.O. and P.S.- Thakurganj, District- Kisanganj.
21. Shruti Daughter of Ganesh Shankar Ojha Resident of at Maa Tara Sadan, House No. 108, Kurmipara, P.O. and P.S.- Mihijam, District- Jamtara, Jharkhand.
22. Chanchala Kumari Wife fo Subhendra Kumar Jha Resident of At- A/132, Road No. - 10B, Sanjay Gandhi Nagar, Hanuman Nagar, P.S.- Patrakar Nagar, District- Patna, Bihar.
23. Amrita Mandal Daughter of Dinesh Prasad Mandal Resident of At- Shahpur, P.O.- Narayanpur, P.S.- Bhawanipur, District- Bhagalpur, Bihar.
24. Suhani Shubham Daughter of Narendra Kumar Resident of At- Munger, P.O.- Munger, P.S.- Kasim Bazar, District- Munger, Bihar.
25. Niraj Kumar Son of Mahendra Prasad Yadav Resident of at- Railway Crossing No.- 02, Mangal Bazar, Munger, P.S.- Kotwali, Munger, District- Munger, Bihar.
26. Jyoti Singh Wife of Abhishek Kumar Singh Vill.- Bhupatpatti, P.O.- Shivapar, P.S.- Line Bazar, District- Jaunpur, U.P.
27. Anju Kumari Sahu Wife of Nandeshwar Prasad Resident of At and P.O.- Ekchari, (Near Srimath) P.s.- Rasalpur OP, (Kahalgao), District- Bhagalpur, Bihar.
28. Babita Kumari Daughter of Jai Mangal Sah Resident of At New Colony, Ward No. 09, P.O.- Saharsa, P.S.- Thana Chowk Saharsa, District- Saharsa, Bihar.
29. Kumari Vineeta Daughter of Ajay Kumar Jha Resident of Vill. and P.O.- Lalkothi Tatarpur, P.S.- Tatarpur, District- Bhagalpur, Bihar.
30. Ranju Kumari Wife of Madan Choudhary Resident of at Siddharthnagar, Near Nadan Pahar, P.S. and District- Deoghar, Jharkhand.
31. Mamta Kumari Daughter of Awadh Kishore Mandal Resident of at and P.O.- Vijay Bhawan Banka, P.S. and District- Banka, Bihar.
32. Trishna Kumari Daughter of Chandra Shekhar Pandey Resident of Vill. and P.O.- Srinagar, P.S.- Ishipur, District- Bhagalpur, Bihar.
33. Soni Kumari Daughter of Sri Krishna Nandan Prasad Singh Resident of At and P.O.- Flat No. -201, Mahesh Apartment, Near DIG Kothi, Bhagalpur, P.S.- Barari, District- Bhagalpur, Bihar.
34. Ravi Shankar Prasad Son of Late Janki Mandal Resident of at- Sarswati Nagar, P.O. and P.S.- Bariyarpur, District- Munger, Bihar.
35. Anuj Kumar Verma Son of Udit Narayan Resident of Phulwaria-3, P.O.- Barauni, P.S.- Phulwaria, District- Begusarai, Bihar.
36. Kumar Anand Son of Yogendra Choudhary Resident of 201, Shivam



- Apartment, P.O.- Tilkamanjhi, P.S.- Barari, District- Bhagalpur, Bihar.
37. Meenakshi Chaturvedi Daughter of Bipin Bihari Chaturvedi Resident of House No. 2116, Mamdev Patti, Vill. and P.O.- Reotipur, P.S.- Reotipur, District- Ghazipur, U.P.
 38. Jamal Ahmed Son of Khurshid Alam Resident of Vill. and P.O.- Sidhauri, P.S.- Ashok Paper Mills, Via- Anandpur, District- Darbhanga, Bihar.
 39. Shambhu Kumar Mandal Son of Jagrup Mandal Resident of Vill.- Prasad, P.O.- Banki, P.S.- Madhepur, District- Madhubani, Bihar.
 40. Aquil Akhter Son of Sajid Alam Resident of At Perwantoly, P.O.- Kochadhaman, District- Kishanganj, Bihar.
 41. Kumari Archana Daughter of Sachidanand Thakur Resident of Ward No. -02, Vill.- Kishun Nagar, P.O.- Kanti, P.S.- Kanti, District- Muzaffarpur, Bihar.
 42. Pawan Kumar Singh Son of Basant Kumar Singh Resident of Vill. and P.O.- Lalgah Yogiya, P.S.- Shyampur Bhatana, District- Sheohar, Bihar.
 43. Ritesh Kumar Son of Ram Nath Singh Resident of Gorhana Road, Gautam Buddha Nagar, P.O.- Anaith, P.S.- Navada, District- Bhojpur, Bihar.
 44. Md. Akhlaqur Rahman Son of Md. Shakilur Rahman Resident of Vill.- Shuja Alpur, P.O.- Shankarpur, P.S.- Mufassil, District- Munger, Bihar.
 45. Ram Nagina Rajak Son of Madan Lal Resident of Vill. and P.O.- Shankarpur, Purainiya, P.S.- Kinjar, District- Arwal, Bihar.
 46. Gopal Krishna Son of Late Ramcharitra Bhagat Resident of Koilahara Math, P.O.- Koilahara, P.S.- Madhuban, District- East Champaran, Bihar.
 47. Bikram Kumar Son of Ram Bilash Keshri Resident of at Old Bank Chowk Bakhri, Ward No. 09, P.O. and P.S.- Bakhri, District- Begusarai, Bihar.
 48. Archana Kumari Daughter of Baidyanath Roy Resident of Vill.- Gopalpur, P.O.- Purkhauri, P.S.- Vaishali, District- Vaishali, Bihar.
 49. Rashmi Kumari Daughter of Rajendra Prasad Resident of at Chhoti Sandalpur, P.O.- Munger, P.S.- Karim Bazar, District- Munger (Bihar).
 50. Jogendra Prasad Singh Son of Late Lakhan Deo Singh Resident of Vill. and P.O.- Sakhua, P.S.- Udwantnagar, District- Bhojpur, Bihar.
 51. Shiva Nath Roy Son of Padarath Resident of Vill.- Padarath, P.O.- Pratap Tand, P.S.- Bhagwanpur, District- Vaishali, Bihar.
 52. Indrajeet Kumar Singh Son of Sahendra Prasad Singh Resident of Adalwari, P.O.- Hazipur, P.S.- Hazipur Nagar, District- Vaishali, Bihar.
 53. Sarchana Kumari Wife of Nilmani Kumar Resident of Shivji Colony, Kumhrar (Ghera) Dabur Gali, P.O.- Bahadurpur, P.S.- Agamkuan, District- Patna, Bihar.
 54. Chandramauli Tripathy Son of Shri Nand Kishore Tripathy Resident of Amahi Shukla, P.O.- Jigina Dubey, P.S.- Bhore, District- Gopalganj, Bihar.
 55. Anju Kumari Wife of Rajesh Kumar Singh Resident of Vill. and P.O.- Ataon, P.S.- Dumraon, District- Buxar, Bihar.
 56. Anju Sinha Wife of Avinash Kumar New Jakkanpur, P.O.- G.P.O., P.S.- Gardanibagh, District- Patna, Bihar.



57. Madhu Kumari Daughter of Ram Narayan Mehta Resident of P.O.- Patna City, P.S.- Mehandiganj, District- Patna, Bihar.
58. Ranjeeta Pritam Daughter of Baldeo Chaudhary Resident of Khemai Patty, P.O.- Minapur, P.S.- Minapur, District- Muzaffarpur, Bihar.
59. Jehntab Humaira Daughter of Md. Quamruzzama Resident of At Noor Ka Chauraha, P.O.- Jhauganj, P.S.- Khajekala, Patna City, District- Patna, Bihar.
60. Sharha Shafaque Son of Md. Shahid Parvez Resident of House No. 01, (B) Chand Colony, Khagaul Road, P.S.- Phulwari Sharif, District- Patna, Bihar.
61. Soni Daughter of Shatrughan Sharan Singh Resident of Vill. and P.O.- Sonhathu, P.S.- Haspura, District- Aurangabad, Bihar.
62. Satyendra Bahadur Singh Son of Janardan Singh Resident of Vill.- Gidhni, P.O.- Badhya, P.S.- Gaur, District- Basti, U.P.
63. Ajay Kumar Sah Son of Tufani Sah Resident of at and P.O.- Jhirwan, P.S.- Uchkagaon, District- Gopalganj, Bihar.
64. Kumari Madhunika Daughter of - C/o Late Krishan Kishor Kumar Resident of Vill.- Chondi, P.O. and P.S.- Barh, District- Patna, Bihar.
65. Dr. Gyan Singh Son of Shri Babua Resident of Vill.- Hridaypur, P.O.- Sathawan, P.S.- Sarnath, District- Varanasi, U.P.
66. Md. Mahfooz Alam Son of Md. Ilias Resident of Moh- Mahalper, P.O. and P.S.- Biharsharif, District- Nalanda, Bihar.
67. Sarita Kumari Wife of Vivekanand Jha Resident of Flat No. 2A, Indira Regency, Harmu Housing Colony, P.S.- Argoda, District- Ranchi, Jharkhand.
68. Seema Kumari Wife of Rajeev Ranjan Resident of Vill.- Makbulpur, P.O.- Jalpura, P.S.- Haspura, District- Aurangabad, Bihar.
69. Manoj Kumar Yadav Son of Bino Prasad Yadav R/o- Ward No. 11, Jamhara, P.S.- Sonbarsa Raj, District- Saharsa, Bihar.
70. Dharm Narayan Tanti Son of Lothu Tanti R/o- Tilkari, P.O.- Bachchhi, P.S.- Tetiya, District- Munger.
71. Md. Aurangzeb Son of Md. Islam Resident of Vill.- Pokharia, P.O.- Danauli Phulwaria, P.S.- Danauli Phulwaria, District- Begusarai, Bihar.
72. Jyoti Kumari Daughter of Ramchandra Bhagat Resident of Prince Photo, Chandni Chowk, At and P.O. and P.S. and District- Araria, Bihar.
73. Megha Gangwar Daughter of Prasadee Lal Gangwar Resident of Mohalla-Sahukara, P.O.- Bhitaura Kaswa, P.S.- Fatheganj West, District- Bareilly, U.P.
74. Dr. Pratik Kumar Mishra Son of Madan Mohan Mishra Resident of at and P.O.- Jaideopatti (Adarsh Tola), P.S.- Ghanshyampur, District- Darbhanga, Bihar.
75. Saurabh Singh Son of Prabhat Kumar Singh Resident of Vill. and P.O.- Kumhiya, P.S.- Maya Maharajganj, District- Ayodhya, U.P.
76. Geeta Pandey Wife of Vibhesh Kumar Choubey Resident of Aghor Aashram Road, Sudna, Medininagar, P.S.- Sadar Thana Medininagar, District- Palamu, Jharkhand.
77. Pradip Kumar Prasad Son of Late Harinarayan Prasad Resident of Ward No.



- 12, Naraipur, Bagaha-2, P.O.- Naraipur, P.s.- Bagaha, District- West Champaran, Bihar.
78. Rajesh Kumar Son of Chandrashekhar Pratap Resident of Moh- Gadiyani, Ward No. 10, P.S.- Madhubani, District- Madhubani, Bihar.
79. Sanjay Choudhary Son of Chakradhar Choudhary Resident of Kanak Bhawan, Ward No. 07, Near Gurukul Coaching, Veer Kunwar Singh Colony, P.S.- Town Thana Samastipur, Samastipur, Bihar.
80. Kumari Neha Daughter of Upendra Prasad Singh Resident of Vill. and P.O.- Kamarthu, P.S.- Gaighat, District- Muzaffarpur, Bihar.
81. Subodh Kumar Son of Suresh Prasad Resident of at- Arya Samaj Road, Narkatiaganj, Ward No. -15, P.S.- Shikarpur, District- West Champaran, Bihar.
82. Pravin Kumar Singh Son of Kedar Prasad Singh Resident of Vill. and P.O.- Dehad, P.S.- Sonbersa, District- Saharsa, Bihar.
83. Santosh Kumar Son of Birendra Prajapati Resident of Vill.- Navabandh, P.O.- Umga, P.S.- Madanpur, District- Aurangabad, Bihar.
84. Lilavati Kumari Daughter of Dharmaraj Prasad Resident of Vill.- Chakchechaul, P.O. and P.S.- Naubatpur, District- Patna, Bihar.
85. Bhupendra Singh Yadav Son of Pabaru Yadav Resident of Vill.- Wara Salempur, P.O.- Deokali Devlas, P.S.- Mohammadabad Gohna, District- Mau, U.P.
86. Navneet Kumar Singh Son of Bansh Narayan Singh Resident of Vill. and P.O.- Khaniyara, P.S.- Deogaon, District- Azamgarh, U.P.
87. Vivek Kumar Maurya Son of Ram Adhar Maurya Resident of Vill.- Haidarpur, P.O.- Sadar, P.S.- Saraikhwaja, District- Jaunpur, U.P.
88. Manoranjan Kumar Son of Ram Prasad Baitha Resident of Vill. and P.O.- Sarauti, P.S.- Pachrukhi, District- Siwan, Bihar.
89. Dinesh Singh Son of Parashu Ram Singh Resident of Mohalla- Vachaspati Nagar, P.O.- Mahendru, P.S.- Bahadurpur, District- Patna, Bihar.
90. Sunil Kumar Son of Babulal Ram Resident of Vill. Saidpur, P.O. and P.S.- Khizersarai, District- Gaya, Bihar.
91. Ravi Anand Son of Basudeo Prasad Mehta Resident of Parakh Market, Ward No.- 08, Hospital Road, P.O. and P.S.- Forbesganj, District- Araria, Bihar.
92. Indrajeet Singh Son of Ghrurapat Singh Resident of Vill.- Mahamadpur (Jamalpur), P.O.- Tanda Kalan, P.S.- Balua, District- Chandauli, U.P.
93. Ravindra Kumar Son of Jagdish Mistri Resident of Unit 107, New Staff Hostel, P.S.- Chandrapura, District- Bokaro, Jharkhand.
94. Anjali Kumari W/o Arun Kumar Sharma Resident of House No. 773/A, Railway Construction Colony, P.S.- Bilaspur, District- Bilaspur, Chattishgarh.
95. Madhu Kumari Daughter of Nand Kishor Rai Resident of Vill. and P.O.- Geyaspur, P.S.- Paroo, District- Muzaffarpur, Bihar.
96. Aftab Alam Son of Mahfoozur Rahman Resident of Vill.- Chimni Bazar School Tola, P.O.- Purnea City, P.S.- Sadar (Purnea), District- Purnea, Bihar.



97. Surendra Pratap Singh Son of Sudheer Prasad Singh Resident of Vill. and P.O.- Chorhar, P.S.- Kharik Bazar, District- Bhagalpur, Bihar.
98. Mahesh Kumar Son of Rajendra Prasad Sah Resident of at- Muradpur, P.O.- Milikpahlaragh, P.S.- Kadwa, District- Katihar, Bihar.
99. Muralidhar Gopal Son of Shiv Shakar Chaubey Resident of Annapurna Awas, Hanuman Nagar, Katia Ara, P.O.- Head Post Office, Ara, P.S.- Nawada Ara, District- Bhojpur, Bihar.
- 100 Poonam Bharti Daughter of Ravindra Kumar Resident of Vill.- Govindpur, P.O.- Bangpur, P.S.- Parwalpur, District- Nalanda, Bihar.
- 101 Kausar Niyazi Son of Abdul Haque Resident of at and P.O. and P.S.- Ramgarhwa, District- East Champaran, Bihar.

... .. Appellant/s

Versus

1. The State of Bihar Bihar.
2. The Principal Secretary Education Deptt. Govt. of Bihar, Patna.
3. Bihar Public Service Commission Bailey Road, Patna through its Chairman.
4. The Chairman Bihar Public Service Commission, Bailey Road, Patna.
5. The Joint Secretary- Cum- Examination Controller Bihar Public Service Commission, Bailey Road, Patna.
6. Ravi Kumar S/o Harendra Singh R/o- Mohalla- Swarajpuri Colony, Jehanabad near Unta Madarpur, P.O.- Distt.- Jehanabad.
7. Bibhuti Nath Mishra S/o Vinay Kumar Mishra R/o- Village- Manmohan, P.O.- Bath, Distt.- Madhubani.
8. Buddha Priya S/o- Dr. Devendra Prasad R/o- Vill.- Nona, P.O.- Nalanda, Distt.- Nalanda.
9. Abhay Kumar Sharma S/o- Nand Kishore Sharma R/o- Vill.- Sagarpur, P.O.- Sagarpur, Makhdumpur, Distt.- Jehanabad.
10. Ruchi Suman D/o- Awdhesh Kumar Sinha R/o Vill.- Nona, P.O.- Nalanda, Distt.- Nalanda.
11. Sugrib Kumar S/o Deo Nandan Prasad R/o- Vill.- Nirpur, P.O.- Gonpura, Noorsarai, Distt.- Nalanda.
12. Rajesh Kumar S/o Ramdas Prasad R/o- Vill.- Devarai, P.O.- Bharaudha, Gurua, Distt.- Gaya.
13. Rajiv Ranjan S/o- Ram Kumar R/o- Vill.- Sheohar, P.S.- Atri, Distt.- Gaya.
14. Sanjay Kumar Suman S/o Dashrath Prasad Singh R/o- Vill.- Mastipur Tola, Piparpate Bodh Gaya, Distt.- Gaya.
15. Sudhir Kumar Yadav S/o Bajrangi Prasad Yadav R/o- Vill.- Milkichak, P.O.- Gangepur, Dist.- Varanasi.
16. Jay Prakash Bhagat S/o Bhani Bhagat R/o- Village- Maksudpur, P.O.- Kishanpur, Distt.- Samastipur.

... .. Respondent/s



with
Letters Patent Appeal No. 377 of 2021
In
Civil Writ Jurisdiction Case No.16675 of 2018

1. The State of Bihar Patna
2. The Principal Secretary, Education Deptt., Govt. of Bihar, Patna
3. Bihar Public Service Commission, Bailey Road, Patna through its Chairman
4. The Chairman, Bihar Public Service Commission, Bailey Road, Patna
5. The Joint Secretary cum Examination Controller Bihar Public Service Commission, Bailey Road, Patna

... .. Appellant/s

Versus

1. Raj Mohan Dubey S/o Sri Murli Dubey R/o Vill.- Lahiri Bari, P.o.- Munjan, P.s.- Mohaniya, Distt.- Kaimur
2. Vinod Kumar S/o Sri Uma Shankar Pandey, R/o Chawam Mohalla, WardNo. 9, Bhabhua, P.O. P.S.- Bhabhua, District- Kaimur.
3. Dheeraj Kumar Bharti S/o Late Shrawan Paswan, R/o Vill.- Akaha, P.O.P.S.- Samho, Distt.- Begusarai.
4. Rakesh Kumar Singh S/o Ram Chandra, R/o Vill.- Mehandiganj Marai, P.O.- Raja Talab, P.S.- Mirja Murar, Distt.- Varanashi, U.P.
5. Rajesh Singh S/o Sri Babban Singh, R/o Plot No. 74A, Kaushal Puri Colony,Susuwahi, Varanashi, P.O.- Susuwahi, P.S.- Lanka, Distt.- Varanasi.
6. Ram Kumar Choubey, S/o Sri Madan Prasad, Choubey, R/o Vill.- Belaur,P.O.- Dahiwar, P.S.- Buxar Industrial, Distt.- Buxar.
7. Bhola Vishwakarma S/o Late Chheddi Lal Vishwakarma, R/o B32/96, A4,Nariya, P.O.- B.H.U., P.S.- Lanka, Distt.- Varanashi.
8. Prabha Shankar Tripathy, S/o Sri Raj Kishor Tripathy, R/o Infront of GirlsMiddle School, Ward No. 21, Bhabhua, P.O. P.S.- Bhabhua, Distt.- Kaimur.
9. Alok Ranjan S/o Sobh Nath Singh, R/o Vill.- Balbhadrapur, P.O.- Barahari,P.S.- Karahgar, Distt.- Rohtas.
10. Arvind Kumar Pal S/o Shri Ram Narayan Pal, R/o Vill.- Khardihan, P.O.- Chenari Chotaki, Distt.- Rohtas.
11. Anirudh Tiwari S/o Sri Udai Narayan Tiwari, R/o Vill.- Khardihan, P.O.- Chenari Chotaki, District- Rohtas.
12. Sudhakar Jha S/o Shri Dayanand Jha, R/o Vill. P.O.- Rahau Sangnam, P.S.- Madhepur, Distt.- Madhubani.
13. Sudhir Kumar Tiwary S/o Sushil Kumar Tiwary, R/o Azad Nagar, KumarpurRoad, Distt.- Fatehpur, U.P.
14. Sarita Kumari D/o Sri Ram Pujan Singh, R/o Vill.- Manikpur , P.O.- ParasiKalan, P.S.- Chandauli, Distt.- Chandauli U.P.
15. Amitabh Ranjan S/o Sri Raghunath Singh, R/o Ward No. 1, Sihauta,



P.O.P.S.- Maharajganj, Distt.- Siwan.

16. Kumar Vikramaditya S/o Aditya Nath Jha, R/o Krishna Nagar, Ward No. 22, P.O. P.S.- Saharsa, Distt.- Saharsa, Bihar.
17. Kumar Upnishad S/o Late Baldeo Prasad, R/o Station Road, Indai, P.O. P.S.- Sheikhpura, District- Sheikhpura.
18. Ram Nagina Prasad S/o Nand Kishore Prasad, R/o Vill.- Rampur Op KaTola, P.O. P.S.- Akangarsarai, Distt.-Nalanda

... .. Respondent/s

with
Letters Patent Appeal No. 381 of 2021
In
Civil Writ Jurisdiction Case No.16573 of 2018

1. The State of Bihar Bihar.
2. The Principal Secretary, Education Deptt., Govt. of Bihar, Patna.
3. Bihar Public Service Commission, Bailey Road, Patna through its Chairman.
4. The Chairman, Bihar Public Service Commission, Bailey Road, Patna.
5. The Joint Secretary-cum-Examination Controller, Bihar Public Service Commission, Bailey Road, Patna.

... .. Appellant/s

Versus

1. Amit Shanker Son of Late Kusheshwar Prasad Resident of Village- Chackbakhari, P.O.- Madhopur Ram, Distt- Vaishali.
2. Prabhat Kumar Son of Bhagwan Shankar Singh Resident of Village Bagahi, P.O.- Kopa, Distt- Saran.
3. Navneet Kumar Son of Vishwanath Mandal Resident of Village- Dhamdaha, P.O.- Dhamdaha, P.O.- Dhamdaha, Distt- Purnea.
4. Ranjan Kumar Thakur Son of Late Bilteshwar Thakur Resident of Village Jalwara, P.O.- Darbhanga, Distt- Darbhanga.
5. Ravi Shanker Pandey Son of Surendra Pandey Resident of Village- Kataria, P.O.- Kataria, Distt- Buxar.
6. Anupammani Mishra Son of Birendra Mani Mishra Resident of Village Dilampur Makri, P.O. Bagha, Distt- West Champaran.

... .. Respondent/s

with
Letters Patent Appeal No. 384 of 2021
In
Civil Writ Jurisdiction Case No.15081 of 2018

1. The State of Bihar Bihar.



2. The Principal Secretary Education Deptt. Govt. of Bihar, Patna.
3. Bihar Public Service Commission Bailey Road, Patna through its Chairman.
4. The Chairman Bihar Public Service Commission Bailey Road, Patna.
5. The Joint Secretary-Cum-Examination Controller Bihar Public Service Commission, Bailey Road, Patna

... .. Appellant/s

Versus

1. Ravi Kumar S/o Harendra Singh R/o-Mohalla-Swarajpuri Colony, Jehanabad near Unta Madarpur, P.O. Distt.-Jehanabad.
2. Bibhuti Nath Mishra S/o- Vinay Kumar Mishra R/o-Village- Manmohan, P.O.-Bath, Distt.-Madhubani.
3. Buddha Priya S/o- Dr. Devendra Prasad R/o-Vill- Nona, P.O.-Nalanda, Distt.-Nalanda.
4. Abhay Kumar Sharma S/o- Nand Kishore Sharma R/o-Vill- Sagarpur, P.O.-Sagarpur, Makhdumpur, Distt- Jehanabad.
5. Ruchi Suman D/o- Awdhesh Kumar Sinha R/o Vill- Nona, P.O.- Nalanda, Distt.-Nalanda.
6. Sugrib Kumar S/o Deo Nandan Prasad R/o-Vill- Nirpur, P.O.-Gonpura, Noorsarai, Distt- Nalanda.
7. Rajesh Kumar S/o Ramdas Prasad R/o-Vill- Devarai, P.O.- Bharaudha, Gurua, Distt.-Gaya.
8. Rajiv Ranjan S/o Ram Kumar R/o-Vill- Sheohar, P.S.-Atri, Distt.- Gaya.
9. Sanjay Kumar Suman S/o Dashrath Prasad Singh R/o-Vill- Mastipur Tola, Piparpate Bodh Gaya, Distt.-Gaya.
10. Sudhir Kumar Yadav S/o Bajrangi Prasad Yadav R/o-Vill- Milkichak, P.O.-Gangepur, Dist.-Varanasi.
11. Jay Prakash Bhagat S/o Bhani Bhagat R/o-Village- Maksudpur, P.O.-Kishanpur, Distt.-Samastipur.

... .. Respondent/s

with
Letters Patent Appeal No. 436 of 2021
In
Civil Writ Jurisdiction Case No.15081 of 2018

1. Bihar Public Service Commission Bailey Road, Patna through its Chairman.
2. The Chairman, Bihar Public Service Commission, Bailey Road, Patna.
3. The Joint Secretary-cum- Examination Controller, Bihar Public Service Commission, Bailey Road, Patna.

... .. Appellant/s

Versus



1. Ravi Kumar S/o Harendra Singh, R/o Mohalla- Swarajpuri Colony, Jehanabad near unta Madarpur, P.O. District- Jehanabad.
2. Bibhuti Nath Mishra S/o Vinay Kumar Mishra, R/o Village- Manmohan, P.O.- Bath, District- Madhubani.
3. Buddha Priya S/o- Dr. Devendra Prasad, R/o Village- Nona, P.O.- Nalanda, District- Nalanda.
4. Abhay Kumar Sharma S/o Nand Kishore Sharma, R/o Village- Sagarpur, P.O.- Sagarpur, Makhdumpur, District- Jehanabad.
5. Ruchi Suman D/o Awdhesh Kumar Sinha, R/o Village- Nona, P.O.- Nalanda, District- Nalanda.
6. Sugrib Kumar S/o Deo Nandan Prasad, R/o Village- Nirpur, P.O.- Gonpura, Noorsarai, District- Nalanda.
7. Rajesh Kumar S/o Ramdas Prasad R/o Village- Devarai, P.O.- Bharaudha, Gurua, District- Gaya.
8. Rajiv Ranjan S/o Ram Kumar, R/o Village- Sheohar, P.S.- Atri, District- Gaya.
9. Sanjay Kumar Suman S/o Dashrath Prasad Singh, R/o Village- Mastipur Tola, Piparpate, Bodhgaya, District- Gaya.
10. Sudhir Kumar Yadav S/o Bajrangi Prasad Yadav, R/o Village- Milkichak, P.O.- Gangapur, District- Varanasi.
11. Jay Prakash Bhagat S/o Bhani Bhagat, R/o Village- Maksudpur, P.O.- Kishanpur, District- Samastipur.
12. The State of Bihar Bihar.
13. The Principal Secretary, Education Department, Government of Bihar, Patna.
14. The Secretary Rehabilitation Council of India, B-22, Qutab Institutional Area, New Delhi-110016.

... .. Respondent/s

with
Letters Patent Appeal No. 448 of 2021
In
Civil Writ Jurisdiction Case No.16675 of 2018

1. Baiju Bawra Son of Yogendra Manjhi, Resident of barahi, P.O.- Itwa Shivnagar, P.S. - Biraul, District - Darbhanga.
2. Arvind Kumar, Son of Nageshwar, Resident of Saboura, P.O. - B.O.R., District - Begusarai.
3. Anjani Kumari Trivedi, Son of Mithilesh Kumar Trivedi, Resident of Dharbhanga Tola Sadpura, P.O. - Ramna, District - Muzaffarpur.

... .. Appellant/s

Versus

1. The State of Bihar Bihar
2. The Principal Secretary Education Deptt. Govt. of Bihar, Patna.



3. Bihar Public Service Commission, Bailey Road, Patna through its Chairman.
4. The Chairman, Bihar Public Service Commission, Bailey Road, Patna.
5. The Joint Secretary - Cum - Examination Controller, Bihar Public Service Commission, Bailey Road, Patna.
6. Raj Mohan Dubey, S/o Sri Murli Dubey, R/o Vill.- Lahiri Bari, P.O. - Munjan, P.S. - Mohaniya, Distt. - Kaimur.
7. Vinod Kumar, S/o Sri Uma Shankar Pandey, R/o Chawam Mohalla, Ward No. 9, Bhabhua, P.O. and P.S. - Bhabhua, District - Kaimur.
8. Dheeraj Kumar Bharti, S/o late Shrawan Paswan, R/o Vill.- Akaha, P.O. and P.S. - Samho, Distt.- Begusarai.
9. Rakesh Kumar Singh, S/o Ram Chandra, R/o Vill.- Mehandiganj Marai, P.O. - Raja Talab, P.S. - Mirja Murar, Distt.- Varanashi, U.P.
10. Rajesh Singh, S/o Sri Babban Singh, R/o Plot No. 74A, Kaushal Puri Colony, Susuwahi, Varanashi, P.O. - Susuwahi, P.S. - Lanka, Distt.- Varanasi.
11. Ram Kumar Choubey, S/o Sri Madan Prasad Choubey, R/o Vill.- Belaur, P.O.- Dahiwar, P.S. - Buxar Industrial, Distt. - Buxar.
12. Bhola Vishwakarma, S/o Late Chhedi Lal Vishwakarma, R/o B32/96, A4, Nariya, P.O. - B.H.U., P.S. - Lanka, Distt. - Varanashi.
13. Prabha Shankar Tripathy, S/o Sri Raj Kishor Tripathy, R/o Infront of Girls Middle School, Ward No. 21, Bhabhua, P.O. and P.S. - Bhabhua, Distt. - Kaimur.
14. Alok Ranjan, S/o Sobh Nath Singh, R/o Vill.- Balbhadrapur, P.O. - Barahari, P.S. - Karahgar, Distt. - Rohtas.
15. Arvind Kumar Pal, S/o Shri Ram Narayan Pal, R/o Vill.- Khardihan, P.O.- Chenari Chotaki, Distt.- Rohtas.
16. Anirudh Tiwari, S/o Sri Udai Narayan Tiwari, R/o Vill.- Khardihan, P.O. - Chenari Chotaki, District - Rohtas.
17. Sudhakar Jha, S/o Shri Dayanand Jha, R/o Vill. P.O. - Rahau Sangnam, P.S. - Madhepur, Distt.- Madhubani.
18. Sudhir Kumar Tiwary, S/o Sushil Kumar Tiwary, R/o Azad Nagar, Kumarpur Road, Distt. - Fatehpur, U.P.
19. Sarita Kumari, D/o Sri Ram Pujan Singh, R/o Vill.- Manikpur, P.O. - Parasi Kalan, P.S. - Chandauli, Distt.- Chandauli (U.P.).
20. Amitabh Ranjan, S/o Sri Raghunath Singh, R/o Ward No. 1, Sihauta, P.O. and P.S. - Maharajganj, Distt. - Siwan.
21. Kumar Vikramaditya, S/o Aditya Nath Jha, R/o Krishna Nagar, Ward No. 22, P.O. and P.S. - Saharsa, Distt.- Saharsa, Bihar.
22. Kumar Upnishad, S/o Late Baldeo Prasad, R/o Station Road, Indai, P.O. and P.S. - Sheikhpura, District - Sheikhpura.
23. Ram Nagina Prasad, S/o Nand Kishore Prasad, R/o Vill.- Rampur Op Ka Tola, P.O. and P.S. - Akangarsarai, Distt. - Nalanda.

... .. Respondent/s



Appearance :

(In Letters Patent Appeal No. 301 of 2021)

For the Appellant/s : Mr. Prince Kumar Mishra, Advocate
 For the Respondent/s : Mr. P.K. Sahi, AG
 For the BPSC : Mr. Lalit Kishore, Sr. Advocate
 Mr. Sanjay Kumar Pandey, Advocate
 Mr. Nishant Kumar Jha, Advocate

(In Letters Patent Appeal No. 303 of 2021)

For the Appellant/s : Mr. Prince Kumar Mishra, Advocate
 For the Respondent/s : Mr. P.K. Sahi, AG
 For the BPSC : Mr. Lalit Kishore, Sr. Advocate
 Mr. Sanjay Kumar Pandey, Advocate
 Mr. Nishant Kumar Jha, Advocate

(In Letters Patent Appeal No. 305 of 2021)

For the Appellant/s : Mr. Prince Kumar Mishra, Advocate
 For the Respondent/s : Mr. P.K. Sahi, AG
 For the BPSC : Mr. Lalit Kishore, Sr. Advocate
 Mr. Sanjay Kumar Pandey, Advocate
 Mr. Nishant Kumar Jha, Advocate

(In Letters Patent Appeal No. 306 of 2021)

For the Appellant/s : Mr. Vishwajeet Kumar Mishra
 For the Respondent/s : Mr. Lalit Kishore (Ag)

(In Letters Patent Appeal No. 316 of 2021)

For the Appellant/s : Mr. Prince Kumar Mishra, Advocate
 For the Respondent/s : Mr. P.K. Sahi, AG
 For the BPSC : Mr. Lalit Kishore, Sr. Advocate
 Mr. Sanjay Kumar Pandey, Advocate
 Mr. Nishant Kumar Jha, Advocate

(In Letters Patent Appeal No. 347 of 2021)

For the Appellant/s : Mr. Vishwajeet Kumar Mishra
 For the Respondent/s : Mr. Lalit Kishore (Ag)

(In Letters Patent Appeal No. 354 of 2021)

For the Appellant/s : Mr. Prince Kumar Mishra, Advocate
 For the Respondent/s : Mr. P.K. Sahi, AG
 For the BPSC : Mr. Lalit Kishore, Sr. Advocate
 Mr. Sanjay Kumar Pandey, Advocate
 Mr. Nishant Kumar Jha, Advocate

(In Letters Patent Appeal No. 363 of 2021)

For the Appellant/s : Mr. Prince Kumar Mishra, Advocate
 For the Respondent/s : Mr. P.K. Sahi, AG
 For the BPSC : Mr. Lalit Kishore, Sr. Advocate
 Mr. Sanjay Kumar Pandey, Advocate
 Mr. Nishant Kumar Jha, Advocate
 For Intervenor : Mr. Sumit Kumar Jha, Advocate
 Ms. Riya Giri, Advocate
 Mr. Bivotosh Kumar, Advocate

(In Letters Patent Appeal No. 377 of 2021)

For the Appellant/s : Ms. Abhanjali (A.C. To G.A. 2)
 For the Respondent/s : Mr. Amit Pandey, Advocate

(In Letters Patent Appeal No. 381 of 2021)

For the Appellant/s : Ms. Abhanjali (A.C. To G.A. 2)
 For the Respondent/s : Mr. Amit Pandey, Advocate

(In Letters Patent Appeal No. 384 of 2021)

For the Appellant/s : Mr. P.K. Sahi, AG
 Ms. Abhanjali (A.C. To G.A. 2)
 For the Respondent/s : Mr. Sanjay Kumar, Advocate



For the U.O.I. : Mr. Awadhesh Kumar Pandey, Sr. CGC
Mr. Ravinder Kumar Sharma, CGC
Mr. Lokesh, Advocate
For the BPSC : Mr. Lalit Kishore, Sr. Advocate
Mr. Sanjay Kumar Pandey, Advocate
(In Letters Patent Appeal No. 436 of 2021)
For the Appellant/s : Mr. Lalit Kishore, Sr. Advocate
Mr. Sanjay Kumar Pandey, Advocate
Mr. Nishant Kumar Jha, Advocate
For the Respondent/s : Mr. P.K. Sahi, AG
For the Respondent No. 12 : Mr. Manoj Kumar Singh, Advocate
For the O.P. : Mr. Amit Pandey, Advocate
(In Letters Patent Appeal No. 448 of 2021)
For the Appellant/s : Mr. Prince Kumar Mishra, Advocate
For the Respondent/s : Mr. P.K. Sahi, AG
For the BPSC : Mr. Lalit Kishore, Sr. Advocate
Mr. Sanjay Kumar Pandey, Advocate
Mr. Nishant Kumar Jha, Advocate

CORAM: HONOURABLE MR. JUSTICE ASHUTOSH KUMAR
and
HONOURABLE MR. JUSTICE HARISH KUMAR
ORAL JUDGMENT
(Per: HONOURABLE MR. JUSTICE ASHUTOSH KUMAR)

Date : 23-03-2023

All the appeals raise a common question of law, based on same set of facts and therefore, they have been dealt with together and a common judgment is being pronounced.

We have heard Sri P.K. Sahi, learned Advocate General for the State in one of the appeals, Sri Lalit Kishore, learned Senior Advocate assisted by Sri Sanjay Kumar Pandey, learned Advocate for the BPSC and Sri Vishwajeet Kumar Mishra and Sri Amit Pandey, learned Advocates for the respondents and Sri Sumit Kumar Jha



for one of the proposed intervenors, who was permitted to raise the issues during the course of argument even though he had not formally been impleaded as an intervenor party. Sri Prince Kumar Mishra, learned Advocate has appeared for the successful candidates, whose appointment is under cloud because of the judgment under challenge; Sri Manoj Kumar Singh for the Rehabilitation Council of India and Sri Sunil Singh for the NCTE.

A batch of writ petitions was heard by the learned Single Judge, the lead case being CWJC No. 15081 of 2018, wherein an issue was raised on behalf of the applicants who had M.Ed. Special Degree, against the decision of not finding them to be having requisite qualification for being considered for appointment as Teachers in Government Training Colleges against Advertisement No. 2 of 2016.

The Advertisement No. 2 of 2016 was issued by the Bihar Public Service Commission for appointment on



478 posts of Teachers in Government Training Colleges in various subjects. The qualification prescribed in the Advertisement was M.A. with minimum of 55% marks in anyone of the subjects and M.Ed. with minimum of 55% marks.

This Advertisement was in consonance with the provisions contained in Bihar Education Service Rules, 2014; Section 28 of which provides for the process of appointment.

According to the Rules, referred to above, the appointment in the basic cadre would be done as follows:

I. There shall be direct appointment on the 50% posts of basic grade.

II. Rest 50% posts shall be filled up on the basis of limited competitive examination from amongst the teachers working in government schools at least for three years and having requisite qualification for the posts. Relaxation of 5 years would be given in their upper age limit.

III. The posts of basic grade for appointment shall be done on the basis of



subject wise vacancies and appointment shall also be done subject wise.

Sub-clause (2) of Rule 28 further provides specification with respect to minimum educational and training qualification. The qualification is PG qualification having 55% marks from a recognized University and requisite qualification in the specific subject with 55% marks in M.Ed.

Most of the writ petitioners were having M.Ed. Special degree with 55 or more percentage of marks, who were included in the provisional list of eligible candidates who could have been considered for appointment on the post of Teachers in the Government Training Colleges.

However, *vide* communication dated 08.06.2018 addressed by the Principal Secretary, Department of Education to the Secretary of Bihar Public Service Commission, it was informed that only M.Ed. degree in specific subject would be the requisite qualification and not M.Ed. Special degree as there is essential difference between the two degrees in the sense that M.Ed. Special



Education/Special Visual Impairment/Mental Retardation is a degree which is recognized by Rehabilitation Council of India (RCI) whereas M.Ed. Degree is recognized by the NCTE.

Based on this communication from the Principal Secretary of the Department of Education, the writ petitioners were ousted from the zone of consideration.

The learned Single Judge took exception to their exclusion and found that the Advertisement merely contained the minimum educational qualification to be M.Ed. with 55% marks without specifically excluding M.Ed. in Special Education.

The Bench, therefore, was of the view that in accordance with the well settled norms of interpreting any instrument, exclusion cannot be readily inferred; it has to be rather specific.

He has further opined that most of the writ petitioners having M.Ed. Special degree were pass-outs of prestigious Institutions and the distinction sought to be



made by the Commission was illusory. He has further held that making any distinction between the two degrees of M.Ed. and M.Ed. Special mid-way the process of selection is bad in the eyes of law as the writ petitioners had already been shortlisted for the purposes of consideration thereby finding them to be eligible so far as their minimum qualification was concerned.

The Commission ought not to have given preference to the mere official communication of the Principal Secretary of the Department of Education addressed to the Secretary of the Commission.

Taking reference of the case of *Y. V. Rangaiah and Ors. vs. J. Sreenivasn Rao and Ors.: AIR 1983 SC 852*, the learned Single Judge quashed the entire selection process.

While doing so, the Court also clarified that such decision was taken by him as the opportunity provided to the Commission to adopt corrective measures to accommodate the writ petitioners was not availed of by the



respondents and that the State as well as the BPSC were only to be held responsible for occasioning such a decision. The Bench characterized the decision of the Commission as well as the State to be a "misadventure".

The appellant, State and the Commission have advanced similar nature of arguments, assailing the decision of the learned Single Judge.

It was urged on behalf of the appellants including the successful candidates whose appointment letter had already been issued that there is essential difference between the two qualifications of M.Ed. and M.Ed. Special.

M.Ed. Special is a specified degree in training visually impaired or in any manner differently abled students. Since the Advertisement, which is in complete consonance with the Rules (*Bihar Education Service Rules, 2014*), which clearly stipulated the minimum qualification for being eligible to be considered for appointment as Government Teachers is M.Ed. with 55% marks, such specification could not have been watered down or could



have been permitted to include any other degree on some illusory ground of parity/equivalence in the two degrees.

It was further urged on behalf of the appellants that the NCTE provides recognition to degrees in M.Ed., whereas M.Ed. Special degree is recognized by Rehabilitation Council of India (RCI).

The State had sent a requisition to the Commission for carrying out the process of appointment of Teachers in Government Training Colleges, where the existing/serving Teachers would be imparted training.

The need of the State is specific and precisely for this reason, the advertisement was issued accordingly.

M.Ed. Special degree, no doubt is a specialized degree, but the curriculum for obtaining such degree is different from M.Ed. degree and a M.Ed. Special candidate is trained to impart training to physically disabled/differently abled persons, who are equally required in large measure because of the decision of the



Government and the obligation of the State to make the education of differently abled students to be all inclusive.

In this context, while canvassing their cases, the learned Advocates appearing for the respondents/writ petitioners have drawn the attention of this Court to a memorandum of understanding between the National Council for Teachers Education (NCTE) and Rehabilitation Council of India (RCI).

The preamble of the memorandum specifically states that as per the Right to Education Act, 2009, it is the responsibility of the Government to ensure that every child, irrespective of his caste, creed, sex and location, must get elementary education. The same applies to the Secondary Education also.

In order to achieve this objective, various schemes and programmes have been launched by the Government of India. Inclusive Education is one of them to bring children with disabilities within the mainstream of education. This effort is further supported by provisions of



resource rooms and home based education and special schools where besides Teachers, special Teachers/Educators are also involved and appointed.

The Rehabilitation Council of India has been charged with the responsibility of standardizing the syllabi, regulating and monitoring the training of special Teachers/Educators, who will teach children with special needs arising out of disabilities. In fact, it is mandatory for these professionals and personnel to be registered with Rehabilitation Council of India.

On the other hand, it is the responsibility of NCTE to regulate and monitor the training of Teachers to be appointed in Colleges and Teachers/Educators to be appointed in the Teachers Education institutions and to determine the minimum qualifications of Teachers under the Right to Education Act, 2009.

To achieve the goal of inclusive education, it is necessary for and Rehabilitation Council of India and NCTE



to act in convergent manner within the purview of their statutory powers.

On the strength of the above noted memorandum of understanding between NCTE and RCI, it has been urged on behalf of the respondents/writ petitioners that under inclusive education scheme/conception, it is of utmost importance that besides Teachers, Special Teachers/Educators be also appointed.

Thus, with the inclusion of M.Ed. Special, it would be only in the nature of an advancement of the conception of the Government that the Educators and the Teachers also get trained in imparting education to physically disabled persons. Even if the appointees are to teach the serving Teachers, then also those Educators can, to a large measure, become Special Educators for differently abled persons.

It has also been argued by the respondents that even if it is found that the two degrees viz. M.Ed. and M.Ed. Special are different but no great purpose would be



served in emphasizing the minute/tiny distinction between the two degrees when, in fact, the degrees are identical. This should not kick in any argument on equivalence. The issue of equivalence only arises when there are basically two different degrees and what is to be decided, whether for certain purposes, they can be treated as equivalent [referred to *Anand Yadav Vs. State of Uttar Pradesh AIR 2020 SC 5383*].

We may also record that Mr. Sumit Kumar Jha, learned Advocate, during the course of argument, pressed his intervenor application in one of the LPAs praying for impleadment as a party-respondent for a slightly different cause than the other writ petitioners/respondents.

The contention of the proposed intervenors viz. Kamna Shree and Maya Kumari in English and Economics subjects respectively is that even though they should have been considered for appointment in the backward category Female candidates but the Commission has chosen to



completely exclude them on the plea that they were no candidates in that category.

They had preferred a writ petition *vide* CWJC No. 1251 of 2021, which was disposed of with a direction to the respondent/Commission to consider the case of the petitioners while preparing a fresh list for appointment in the light of direction issued in one of the writ petitions where the entire appointment process was quashed.

The order definitely was in favour of the proposed respondents and precisely for this reason, instead of preferring any appeal against the aforesaid order, they have chosen to intervene in the present matter, where the entire selection process is under challenge and consideration is being made on the judgment of the learned Single Judge whereby the entire process has been quashed.

After having heard the learned counsel for the parties, it becomes rather clear that the Advertisement No. 2 of 2016 is in complete consonance with the Rules of



2014, so far as the minimum educational qualification is concerned. That the writ petitioners/respondents were provisionally selected for consideration does not give them any right for being finally considered, when it was found that wrongly they were included in the list of such candidates having eligibility to be considered.

The respondents have an as important degree as M.Ed. *i.e.* M.Ed. Special but the target beneficiary for such specialization is different and not the existing/serving Teachers, who are imparted education in Government Training Colleges.

In this context, it would be appropriate to incorporate the statement made by the learned Advocate General that in view of a slew of orders passed in Public Interest Litigation with the allegation that there are no sufficient infrastructure and trained Educators in various Institutions/Colleges for disabled students/specially abled students, a decision has been taken by the Government to fill-up a large number of posts in such Institutions in order



to channelize and make effective the concept of inclusive education for specially abled persons.

This might provide good opportunity to the respondents to make use of their qualification/expertise. Nonetheless, they would not have the requisite qualification, so far as the present advertisement is concerned, for the reason which has been stated above.

The learned counsel for the respondents have reiterated their stand that before the writ court it was found that there are only few number of such candidates having M.Ed. Special degree and the vacancy still remains and therefore, eight seats were kept reserved for eight of the respondents in separate batch of LPAs. They could be accommodated against such reserved posts, more so, when the vacancy has remained unfilled even after such a long exercise.

The opposition to such a contention by the State is that there are many other candidates with M.Ed. Special degree, who could not approach the Courts and for



excluding them in case of the inclusion of the respondents, would have no justification.

It has further been submitted that including the respondents without the specific qualification as asked for in the Advertisement would only amount to excluding the other candidates having the requisite qualification but who would not to be taken in because of the inclusion of candidates without the requisite minimum qualification.

The respondents are needed for the society but not for training Teachers. Their special knowledge could effectively be put to use in organizations/institutions for specially abled persons/children or for training special Educators for which this process has not been conducted.

We are not in agreement with the learned Single Judge when a declaration has been made by him that a document/instrument cannot be interpreted to be exclusionary in the absence of any such specification of exclusion. Whenever specification is given in an Advertisement with respect to minimum educational



qualification, it is as specific as excluding any other qualification which does not squarely fall within the requisite qualification specified.

There is no question in the present instance to refer to the aspects which would advance the argument of the respondents regarding equivalence or parity.

M.Ed. Special degree holders are also Educators like M.Ed. degree holders, but the target students for the two degrees are different set of persons.

The distinction between the two degrees cannot be said to be illusory.

For the afore-noted reasons, we find that the judgment passed by the learned Single Judge is not sustainable in the eyes of law and *per force* we are left with no further option but to set it aside.

The appeals challenging the judgment are allowed.

The case of the proposed intervenor is also disposed of with a direction to the Commission to consider



their respective cases and intimate them about their decision. In case they are to be included for consideration, that shall be done.

While parting, we indicate that it would be in the interest of the State to expedite the process of filling-up posts in special institutions, where the special Educators like the respondents would provide yeomen service to the inclusive education, a laudable concept for which there should not be any opposition from any quarter.

The appeals stand disposed of.

I.A. No. 3 of 2021 (in LPA No. 363 of 2021) also stands disposed of accordingly.

(Ashutosh Kumar, J)

(Harish Kumar, J)

krishna/shivank

AFR/NAFR	AFR
CAV DATE	NA
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